



List of Latest updates on SCC OnLine® Web Edition.

April 10

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Bombay High Court**
- **Calcutta High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Supreme Court of India**
- **Gujarat High Court**
- **Jharkhand High Court**
- **Karnataka High Court**
- **Kerala High Court**
- **Madras High Court**
- **Manipur High Court**
- **Madhya Pradesh High Court**
- **Orissa High Court**
- **Lahore High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**
- **Sikkim High Court**
- **Telangana High Court**

- **Tripura High Court**
- **Uttaranchal High Court**

Tribunals

- **Central Administrative Tribunal**
- **Central Information Commission**
- **Debts Recovery Appellate Tribunal**
- **Insolvency and Bankruptcy Board of India**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Consumer Disputes Redressal Commission**
- **National Green Tribunal**
- **Securities Appellate Tribunal**
- **Securities and Exchange Board of India**
- **Telecom Disputes Settlement and Appellate Tribunal**

Foreign Court

- **High Court of the Republic of Singapore**
- **United States Court of Appeals**

Supreme Court [4]

Chopra Hotels (P) Ltd. v. Harbinder Singh Sekhon, (**Vikram Nath** and Sandeep Mehta, JJ.), 2026 SCC OnLine SC 545

Hem Raj v. State of H.P., (Prashant Kumar Mishra and **N.V. Anjaria**, JJ.), 2026 SCC OnLine SC 547

K.G. Seshadri v. Trustees of SBI, (**Prashant Kumar Mishra** and N.V. Anjaria, JJ.), 2026 SCC OnLine SC 546

X3 v. Y1, (Vikram Nath and **Sandeep Mehta**, JJ.), 2026 SCC OnLine SC 544

Allahabad High Court [115]

Abhishek Singh v. State of U.P., (**Manish Kumar**, J.), 2026 SCC OnLine All 1759

Abhishek Yadav v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1793

Abu Bayan Khan v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1775

Ajay Verma v. State of U.P., (**Vinod Diwakar**, J.), 2026 SCC OnLine All 1799

Amir v. State of U.P., (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 1725

Anant Bahadur Singh v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1795

Ansh Singh v. State of U.P., (**Jaspreet Singh**, J.), 2026 SCC OnLine All 1820

Anshika Associates v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1835

Anshika Associates v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1836

Anshika Associates v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1838

Anshika Associates v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1839

Anupam Mishra v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1785

Arman Ahmad Khan v. Union of India, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1818

Arman Hashmi v. Union of India, (Saral Srivastava and Garima Prashad, JJ.), 2026 SCC OnLine All 1830

Ashish Kumar v. State of U.P., (**Shree Prakash Singh**, J.), 2026 SCC OnLine All 1733

Bachcha Lal v. State of U.P., (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 1736

Basantu Trivedi v. State of U.P., (Rajesh Singh Chauhan and Zafeer Ahmad, JJ.), 2026 SCC OnLine All 1752

Board of Control of Bareilly College v. State of U.P., (**Siddharth Nandan**, J.), 2026 SCC OnLine All 1817

Chhotey Singh v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 1746

Deeksha Jha v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1773

- Dharmendra Kumar v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 1809
- Dileep Kumar v. State of U.P.*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 1819
- Dilshad v. State of U.P.*, (**Ram Manohar Narayan Mishra**, J.), 2026 SCC OnLine All 1755
- Dinesh Kumar Sharma v. State of U.P.*, (**Garima Prashad**, J.), 2026 SCC OnLine All 1801
- Farzan v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 1747
- Ghanshyam Sharma v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1792
- Gopal Dixit v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1770
- Harish Chandra v. State of U.P.*, (Alok Mathur and Syed Qamar Hasan Rizvi, JJ.), 2026 SCC OnLine All 1829
- Humaira Riyaz v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 1800
- In Re v. Ashutosh Kumar Mishra*, (Siddhartha Varma and Jai Krishna Upadhyay, JJ.), 2026 SCC OnLine All 1743
- Jagdish Kumar Verma v. State of U.P.*, (**Irshad Ali**, J.), 2026 SCC OnLine All 1815
- Jagdish Prasad v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 1812
- Jawahar Lal v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1789
- Ketan Anant v. Union of India*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1823
- Kirti Devi v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1768
- Kunti Devi v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1783
- Make My Trip India (P) Ltd. v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1837
- Mala Devi v. State of U.P.*, (Atul Sreedharan and **Siddharth Nandan**, JJ.), 2026 SCC OnLine All 1737
- Manju Devi v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 1765
- Manoj v. State of U.P.*, (Rajesh Singh Chauhan and Zafeer Ahmad, JJ.), 2026 SCC OnLine All 1757
- Mansi Devi v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1776
- Matloob Abdul Wahab v. Union of India*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1826
- Mehandi v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 1763
- Mili Security Guard Service v. ESI Corpn.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 1824
- Mukesh Kumar Bhati v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 1813
- Mukesh Kumar v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1774
- Nanhi v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1797
- Nidhi Singh Verma v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1772

Nripendra Kumar v. State of U.P., (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 1806
Ominidutt Gihar v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1771
Omprakash v. State of U.P., (**Manish Kumar**, J.), 2026 SCC OnLine All 1764
Pankaj Kumar v. State of U.P., (Rajan Roy and Manjive Shukla, JJ.), 2026 SCC OnLine All 1805
Paras Nath Yadav v. State of U.P., (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 1822
Pinku v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), 2026 SCC OnLine All 1749
Prayagraj Development Authority v. Manju Agarwal, (**Prakash Padia**, J.), 2026 SCC OnLine All 1742
Preeti Jaiswal v. State of U.P., (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 1732
Prem Singh v. State of U.P., (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 1802
Prinka v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1769
Raajitram v. State of U.P., (**Manish Kumar**, J.), 2026 SCC OnLine All 1762
Radha Devi v. State of U.P., (**Manish Kumar**, J.), 2026 SCC OnLine All 1761
Radhika v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1786
Raj Kishor v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1780
Rajesh Kumar Gupta v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 1740
Rajveer Singh v. Board of Revenue, (**J.J. Munir**, J.), 2026 SCC OnLine All 1735
Rajveer Singh v. State of U.P., (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 1810
Rakesh v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 1748
Ram Chandra v. State of U.P., (Rajesh Singh Chauhan and Zafeer Ahmad, JJ.), 2026 SCC OnLine All 1754
Ram Sajivan Verma v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 1750
Ram Singh v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 1745
Ramesh v. State of U.P., (Rajesh Singh Chauhan and Zafeer Ahmad, JJ.), 2026 SCC OnLine All 1756
Ramu v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), 2026 SCC OnLine All 1751
Raziya v. State of U.P., (**Manish Kumar**, J.), 2026 SCC OnLine All 1758
Reena Devi v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1796
Renu Yadav v. State of U.P., (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 1814
Reshma Bano v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1784
Riya Ranjan v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1798
Rohit v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1827
Saif Shandar v. State of U.P., (**Shree Prakash Singh**, J.), 2026 SCC OnLine All 1741
Samar Jahan v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1790

- Satish Kumar Prajapati v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 1811
- Shalauddin v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 1726
- Shamsher Verma v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1788
- Shiv Bahadur Lodh v. State of U.P.*, (Rajesh Singh Chauhan and Zafeer Ahmad, JJ.), 2026 SCC OnLine All 1744
- Shiva Kant Dubey v. State of U.P.*, (**Raj Beer Singh**, J.), 2026 SCC OnLine All 1753
- Shree Keshav Store v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1833
- Shree Keshav Store v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1834
- Shweta Dixit v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1767
- Shyam Lal v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1816
- Shyam Pal v. B.S. Enterprises*, (**Dr Yogendra Kumar Srivastava**, J.), 2026 SCC OnLine All 1729
- Shyam Singh v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1791
- Siddharth Srivastava v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1782
- Siraj Ahamad v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1766
- SKM Enterprises & Constructions v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1832
- Sri Adarsh Sanskrit Vidyalaya v. State of U.P.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 1825
- St. Johns Girls Junior High School v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 1731
- Sunil Kumar Sonkar v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 1807
- Sunil Kumar Srivastava v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 1808
- Suresh Kumar v. Hanuman Prasad*, (**Alok Mathur**, J.), 2026 SCC OnLine All 1803
- Sushil Kumar Pandey v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1777
- Swastik Constructions v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 1831
- Sweety Agarwal v. State of U.P.*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 1821
- Tarik Khan v. State of U.P.*, (Saral Srivastava and Garima Prashad, JJ.), 2026 SCC OnLine All 1828
- U.P. State Power Corpn. Ltd. v. Mohd. Nisar*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 1728
- Uday Bhan v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1778
- Umesh Kumar v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 1781

Vandita Saroj v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 1779](#)

Vanshika Kesarwani v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 1794](#)

Veena Menon v. State of U.P., (**Manju Rani Chauhan**, J.), [2026 SCC OnLine All 1734](#)

Veeresh Chandra Mishra v. State of U.P., (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 1730](#)

Vijay v. State of U.P., (**Manish Kumar**, J.), [2026 SCC OnLine All 1760](#)

Vikash Kumar v. State of U.P., (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 1727](#)

Vinod Kumar Yadav v. State of U.P., (**Shree Prakash Singh**, J.), [2026 SCC OnLine All 1739](#)

Virkeshwar Pratap Singh v. State of U.P., (**Jaspreet Singh**, J.), [2026 SCC OnLine All 1804](#)

Vishal Kumar Singh v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 1787](#)

Vishal Rawat v. State of U.P., (**Brij Raj Singh**, J.), [2026 SCC OnLine All 1738](#)

Bombay High Court [43]

Afamado Advisory Services (P) Ltd. v. Maharashtra Wood Based Industrial Estate, (**N.J. Jamadar**, J.), [2026 SCC OnLine Bom 2411](#)

Amita Anil Walavalkar v. Brihanmumbai Municipal Corpn., (Suman Shyam and Shyam C. Chandak, JJ.), [2026 SCC OnLine Bom 2394](#)

Anand Prakash Artani v. Superintendent, (**Anil L. Pansare** and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 2402](#)

Bharat Nanasahab Suryawanshi v. GKN Sinter Metal (P) Ltd., (**Amit Borkar**, J.), [2026 SCC OnLine Bom 2408](#)

Bharathi Mohan Sonawane v. Union of India, (**Rajesh S. Patil**, J.), [2026 SCC OnLine Bom 2407](#)

Chandrashekhar Vyankatrao v. Vidyarthi Vikas Mandal, (**Gauri Godse**, J.), [2026 SCC OnLine Bom 2417](#)

CIT v. Patel Engg. Ltd., (**M.S. Karnik** and S.M. Modak, JJ.), [2026 SCC OnLine Bom 2427](#)

CIT v. Reliance Industries Ltd., (M.S. Sonak and Jitendra Jain, JJ.), [2025 SCC OnLine Bom 6397](#)

Colorcon Asia (P) Ltd. v. CIT, (**Bharati Dangre** and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 5983](#)

D.B. Corpn. Ltd. (Dainik Bhaskar) v. Asburt Gonsalves, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 2423](#)

Disha v. State of Maharashtra, (**Urmila Joshi-Phalke**, J.), [2026 SCC OnLine Bom 2400](#)

G.N. Mohanty v. Union of India, (R.I. Chagla and **Advait M. Sethna**, JJ.), [2026 SCC OnLine Bom 2415](#)

Golden Peace Hospitality (P) Ltd. v. State of Maharashtra, (A.S. Gadkari and **Kamal Khata**, JJ.), [2026 SCC OnLine Bom 2398](#)

Hasmukh v. State of Maharashtra, (**Urmila Joshi-Phalke**, J.), [2026 SCC OnLine Bom 2405](#)

Kanchan G. Rohira v. Nirman Constructions (P) Ltd., (**Sarang V. Kotwal** and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 2389](#)

- Kantilal Chhaganlal Securities (P) Ltd. v. Viveka Kumari*, (**Somasekhar Sundaresan**, J.), 2026 SCC OnLine Bom 2390
- Kunal Ramesh Tagade v. Additional Superintendent Central Prison*, (**Anil L. Pansare** and Nivedita P. Mehta, JJ.), 2026 SCC OnLine Bom 2401
- Maharashtra State Electricity Distribution Co. Ltd. v. Manda Arun Wadhai*, (**M.W. Chandwani**, J.), 2026 SCC OnLine Bom 2416
- Manav Vikas Bahuuddeshiya Gramin Seva Sanstha v. CIT*, (Avinash G. Gharote and Abhay J. Mantri, JJ.), 2025 SCC OnLine Bom 6396
- Mayuresh M. Kulkarni v. Nilima M. Kulkarni*, (**N.R. Borkar**, J.), 2026 SCC OnLine Bom 2414
- Megha v. State of Maharashtra*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), 2026 SCC OnLine Bom 2418
- Municipal Corpn. of Greater Mumbai v. Udaykumar V. Vajandar*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2424
- Nasirullah v. State of Maharashtra*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), 2026 SCC OnLine Bom 2419
- National Egg Co-Ordination Committee v. State of Maharashtra*, (**Sharmila U. Deshmukh**, J.), 2026 SCC OnLine Bom 2410
- Nazir Abdul Razak Shaikh v. Air Liquid India Holdings (P) Ltd.*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2422
- Nehru Science Centre v. G.K. Maliye*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2425
- Netrada Nandkumar Sadwilkar v. State of Maharashtra*, (M.S. Karnik and S.M. Modak, JJ.), 2026 SCC OnLine Bom 2421
- Priyanka v. Mangesh*, (**M.M. Nerlikar**, J.), 2026 SCC OnLine Bom 2403
- Rajashree Naik Gaonkar v. State of Goa*, (**Ashish S. Chavan**, J.), 2026 SCC OnLine Bom 2404
- Sachin Arjun Lakal v. State of Maharashtra*, (**Abhay S. Waghvase**, J.), 2026 SCC OnLine Bom 2395
- Sangita Suryakant Rautrao v. State of Maharashtra*, (Nitin B. Suryawanshi and **Vaishali Patil - Jadhav**, JJ.), 2026 SCC OnLine Bom 2420
- Shaila Damodar Sinai Borkar v. Officer Incharge*, (**Ashish S. Chavan**, J.), 2026 SCC OnLine Bom 2406
- Shamshul Ishrar Khan v. Alka Chandewar*, (**Somasekhar Sundaresan**, J.), 2026 SCC OnLine Bom 2393
- Sharada Enterprises v. CIT*, (**G.S. Kulkarni** and Somasekhar Sundaresan, JJ.), 2024 SCC OnLine Bom 6093
- Sharekhan Ltd. v. Girish Bedge*, (**Somasekhar Sundaresan**, J.), 2026 SCC OnLine Bom 2391
- Shivaji Sambu Waghalkar v. Arun Ramchandra Sankpal*, (**N.J. Jamadar**, J.), 2026 SCC OnLine Bom 2409
- St Joseph Educational Trusts v. State of Maharashtra*, (R.I. Chagla and Advait M. Sethna, JJ.), 2026 SCC OnLine Bom 2412
- State of Maharashtra v. Devubai Bhagwan Kharat*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2426
- Surekha Jayant Shetty v. State of Maharashtra*, (A.S. Gadkari and **Kamal Khata**, JJ.), 2026 SCC OnLine Bom 2399
- Tata Power Co. Ltd. v. Jethabhai Gopalji*, (**Sandeep V. Marne**, J.), 2026 SCC OnLine Bom 2392

Vanita Harish Shetty v. State of Maharashtra, (A.S. Gadkari and **Kamal Khata**, JJ.), 2026 SCC
[OnLine Bom 2396](#)

Vanita Harish Shetty v. State of Maharashtra, (A.S. Gadkari and **Kamal Khata**, JJ.), 2026 SCC
[OnLine Bom 2397](#)

Yogesh Gajendra Fegade v. State of Maharashtra, (R.I. Chagla and Advait M. Sethna, JJ.), 2026 SCC
[OnLine Bom 2413](#)

Calcutta High Court [73]

Abdul Ohab v. Rokiya Bibi, (Rajasekhar Mantha and Rai Chattopadhyay, JJ.), 2026 SCC OnLine Cal
[3188](#)

Agri Horticultural Society of India v. Enkon (P) Ltd., (**Gaurang Kanth**, J.), 2026 SCC OnLine Cal
[3163](#)

Alok Kumar Srivastava v. Sunita Dawra, (Partha Sarathi Chatterjee and Tapabrata Chakraborty, JJ.),
[2026 SCC OnLine Cal 3177](#)

Aloke Bihari Chattopadhyay v. State of W.B., (**Reetobroto Kumar Mitra**, J.), 2026 SCC OnLine Cal
[3208](#)

Amara Raja Energy & Mobility Ltd. v. Exide Industries Ltd., (**Debangsu Basak** and **Md. Shabbar
Rashidi**, JJ.), 2026 SCC OnLine Cal [3202](#)

Aniruddha Thakur v. State of W.B., (**Raja Basu Chowdhury**, J.), 2026 SCC OnLine Cal [3217](#)

Anukul Biswas v. State of W.B., (**Saugata Bhattacharyya**, J.), 2026 SCC OnLine Cal [3230](#)

Anupam Kanji v. Diamond Harbour Municipality, (**Raja Basu Chowdhury**, J.), 2026 SCC OnLine
[Cal 3214](#)

Arun Biswas v. Purnima Saha, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC OnLine Cal
[3195](#)

Ashis Chandra Dutta v. Biswanath Kantha, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC
[OnLine Cal 3197](#)

Ashis Chandra Dutta v. Buddhadeb Sarkar, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC
[OnLine Cal 3198](#)

Ashis Chandra Dutta v. Sukumar Pal, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC
[OnLine Cal 3199](#)

Ashis Kumar Patra v. State of W.B., (**Reetobroto Kumar Mitra**, J.), 2026 SCC OnLine Cal [3234](#)

Ashok Kumar Deb v. Ashokenagar Kalyangarh Municipality, (**Raja Basu Chowdhury**, J.), 2026 SCC
[OnLine Cal 3225](#)

Asis Chatterjee v. Nilima Mukherjee, (**Sabyasachi Bhattacharyya** and **Supratim Bhattacharya**, JJ.),
[2026 SCC OnLine Cal 3191](#)

Atanu Banerjee v. Lalta Prosad Jaiswal, (**Om Narayan Rai**, J.), 2026 SCC OnLine Cal [3170](#)

Attalika Enterprise v. State of W.B., (**Krishna Rao**, J.), 2026 SCC OnLine Cal [3223](#)

Attalika Enterprise v. State of W.B., (**Krishna Rao**, J.), 2026 SCC OnLine Cal [3224](#)

Bhaskar Mondal v. State of W.B., (**Saugata Bhattacharyya**, J.), 2026 SCC OnLine Cal [3204](#)

Billwadal Bhattacharyya v. State of W.B., (**Krishna Rao**, J.), 2026 SCC OnLine Cal [3229](#)

Biswajit Hait v. State of W.B., (**Reetobroto Kumar Mitra**, J.), 2026 SCC OnLine Cal [3209](#)

Biswajit Hazra v. State of W.B., (**Raja Basu Chowdhury**, J.), 2026 SCC OnLine Cal [3216](#)

- Haider Sk, In re*, (**Apurba Sinha Ray** and Arijit Banerjee, JJ.), [2026 SCC OnLine Cal 3179](#)
- Jayanta Sarkar v. National Jute Board*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 3196](#)
- Koushik Chatterjee v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 3205](#)
- Kutubddin Sarkar, In re*, (**Jay Sengupta**, J.), [2026 SCC OnLine Cal 3181](#)
- Lalit Maji (Dr) v. State of W.B.*, (**Suvra Ghosh**, J.), [2026 SCC OnLine Cal 3226](#)
- Laxmidhan Stores v. State of W.B.*, (**Kausik Chanda**, J.), [2026 SCC OnLine Cal 3211](#)
- Mahabul Haque v. State of W.B.*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 3210](#)
- Manoj Joshi v. Anjana Meharia*, (Apurba Sinha Ray and Arijit Banerjee, JJ.), [2026 SCC OnLine Cal 3176](#)
- Maya Roy v. State of W.B.*, (**Sabyasachi Bhattacharyya** and **Supratim Bhattacharya**, JJ.), [2026 SCC OnLine Cal 3190](#)
- Mohd. Faruque v. Kolkata Municipal Corpn.*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 3213](#)
- Mubarak Sk., In re*, (**Jay Sengupta**, J.), [2026 SCC OnLine Cal 3180](#)
- Nabanita Malakar v. Indian Oil Corpn. Ltd.*, (**Gaurang Kanth**, J.), [2026 SCC OnLine Cal 3166](#)
- Naina Bhattacharyya v. State of W.B.*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 3220](#)
- Najira Khatun v. State of W.B.*, (**Tirthankar Ghosh**, J.), [2026 SCC OnLine Cal 3173](#)
- Nurjahan Bibi v. Sk. Akbar Ali*, (**Om Narayan Rai**, J.), [2026 SCC OnLine Cal 3172](#)
- Pradip Mandal v. State of W.B.*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 3233](#)
- Promod Choudhury v. State of W.B.*, (**Sabyasachi Bhattacharyya** and **Supratim Bhattacharya**, JJ.), [2026 SCC OnLine Cal 3189](#)
- Pulak Sarkar v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2026 SCC OnLine Cal 3221](#)
- Purna Chandra Mondal, In re*, (**Sugato Majumdar**, J.), [2026 SCC OnLine Cal 3201](#)
- Rabindra Nath Das v. UCO Bank*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 3194](#)
- Raj Kumar Saraf v. Pankaj Kedia*, (**Om Narayan Rai**, J.), [2026 SCC OnLine Cal 3168](#)
- Rama Paul v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 3219](#)
- Rimi Sen v. State of W.B.*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 3222](#)
- Rubina Khatun Bibi v. State of W.B.*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 3207](#)
- S.K. Bajlul Haque v. Tapan Kumar Ghosh*, (**Om Narayan Rai**, J.), [2026 SCC OnLine Cal 3174](#)
- SAF Fermion Ltd. v. State of W.B.*, (**Dinesh Kumar Sharma**, J.), [2026 SCC OnLine Cal 3187](#)
- Saltee Infrastructure Ltd. v. Shivam Industrial Parks & Estates Ltd.*, (**Gaurang Kanth**, J.), [2026 SCC OnLine Cal 3167](#)
- Sandhya Ghosh v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 3215](#)
- Sankari De, In re*, (**Chaitali Chatterjee (Das)**, J.), [2026 SCC OnLine Cal 3186](#)
- Satyajit Das v. Union of India*, (**Saugata Bhattacharyya**, J.), [2026 SCC OnLine Cal 3227](#)
- Shalini Bairagi v. State of W.B.*, (**Tirthankar Ghosh**, J.), [2026 SCC OnLine Cal 3182](#)
- Shams Wakash Ansari v. Kolkata Municipal Corpn.*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 3235](#)

- Shib Shankar Sarkar v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), 2026 SCC OnLine Cal 3206
- Shridam Chandra Mondal v. State of W.B.*, (Sujoy Paul, C.J. and Partha Sarathi Sen, J.), 2026 SCC OnLine Cal 3203
- Shubhadeep Giri v. State of W.B.*, (Dinesh Kumar Sharma, J.), 2026 SCC OnLine Cal 3184
- Sintu Senapati, In re*, (Jay Sengupta, J.), 2026 SCC OnLine Cal 3183
- Sk. Mobarak Islam v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 3231
- Soud Ali, In re*, (Apurba Sinha Ray and Arijit Banerjee, JJ.), 2026 SCC OnLine Cal 3178
- Subhabrata Dutta v. Union of India*, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2026 SCC OnLine Cal 3232
- Subrata Chanda v. Sankar Prasad Bhuniya*, (Om Narayan Rai, J.), 2026 SCC OnLine Cal 3171
- Sugata Shankar Roy v. KMC*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 3212
- Sunil Kishin Punwani v. Sass Med (P) Ltd.*, (Om Narayan Rai, J.), 2026 SCC OnLine Cal 3175
- Sunil Kumar Jain v. Prasanta Kumar Paul*, (Om Narayan Rai, J.), 2026 SCC OnLine Cal 3169
- Sushanta Kumar Panda v. Moushumi Mondal*, (Partha Sarathi Chatterjee and Tapabrata Chakraborty, JJ.), 2026 SCC OnLine Cal 3193
- Sushanta Kumar Panda v. Veronica Bharati Bar*, (Partha Sarathi Chatterjee and Tapabrata Chakraborty, JJ.), 2026 SCC OnLine Cal 3192
- Susmita Das Parua v. State of W.B.*, (Smita Das De, J.), 2026 SCC OnLine Cal 3218
- Tata Capital Ltd. v. Bhawani Shankar Daga*, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 3165
- Tata Capital Ltd. v. Labour Pool & Merchandise Suppliers LLP*, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 3164
- Ujjal Kumar Chakraborty v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), 2026 SCC OnLine Cal 3200
- X8 v. Y1*, (Dinesh Kumar Sharma, J.), 2026 SCC OnLine Cal 3185
- X9 v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 3228

Chhattisgarh High Court [78]

- Ajay Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 6389
- Anirudh Lal Verma v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), 2026 SCC OnLine Chh 6426
- Ankush Bariyekar v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 6416
- Arun Kumar Swarnakar v. State of Chhattisgarh*, (Arvind Kumar Verma, J.), 2026 SCC OnLine Chh 6366
- Ashish Kumar Rath v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 6410
- Bihorik Verma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 6395
- Chanda Bai Rajput v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 6391
- Chotelal Dhurve v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 6405
- CIT v. AIC@36INCE*, (Sanjay K. Agrawal and Radhakishan Agrawal, JJ.), 2024 SCC OnLine Chh 14074

- D.A. Enterprises v. State of Chhattisgarh*, (**P. Sam Koshy**, J.), 2022 SCC OnLine Chh 2799
- Dhaneshwari Toppo v. Prahlad*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 6381
- Dhar Mahadev Construction v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 6423
- Dilip Kumar Patel v. State of Chhattisgarh*, (**Arvind Kumar Verma**, J.), 2026 SCC OnLine Chh 6369
- Dinesh Baghel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6407
- Dinesh Goswami v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6406
- Dinva Nagesiya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6400
- Ekta Kesharwani v. Sunil Kumar Kesharwani*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6415
- Esds Software Solution Ltd. v. Chhattisgarh Infotech Promotion Society*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6363
- Ghanshyam Ambade v. State of Chhattisgarh*, (**Sanjay Kumar Jaiswal**, J.), 2026 SCC OnLine Chh 6365
- Girish Dhirwani v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2026 SCC OnLine Chh 6401
- Govind Nirmalkar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6390
- H.D.F.C. Ergo General Ins. Co. Ltd. v. Fulkumari*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6386
- Hadaran Singh v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 6418
- Hariom Rajput v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6414
- Harsh Roadlines (P) Ltd. v. South Eastern Coal Fields Ltd.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 6419
- Jay Katiyar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 6372
- Jitendra Kumar Verma v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 6425
- Jitendra v. Ramakant Kosle*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 6379
- Kalpataru Projects International Ltd. v. Nava Raipur Atal Nagar Vikas Pradhikaran*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6362
- Kewal Singh Halba v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6393
- Krishna Kumar Sahu v. State of Chhattisgarh*, (**Arvind Kumar Verma**, J.), 2026 SCC OnLine Chh 6367
- Lilawati v. Ravishankar Mishra*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 6387
- Lukeshwar Kumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6394
- Madhuri Indira Rao v. Vyas Pathak*, (**Sanjay Kumar Jaiswal**, J.), 2026 SCC OnLine Chh 6373
- Mahavir Transmission Ltd. v. Chhattisgarh State Power Distribution Co. Ltd.*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6364
- Mahendra Kumar v. Santosh Kumar Singh*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 6383
- Mahesh Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6411

- Manohar Das Vaishnav v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 6424
- Manoj Kumar Bhagat v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 6433
- Mukesh Kumar Sahu v. South Eastern Coal Fileds Ltd.*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6429
- Mukul Suna v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6392
- Narayan Chouhan v. Poonam Chand*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 6382
- Neelmani Sahu v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6434
- New India Insurace Co. Ltd. v. Naveen Kumar Sahu*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6380
- PMD Infracon v. Union of India*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 6420
- Pooran Lal Peshwani v. Om Prakash Singh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6370
- Prabhat Mishra v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6432
- Pramila Sahu v. Dharmendra Sahu*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 6378
- Pratima Vaishnav v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6436
- Radhika Kanwar v. Subhash Sahu*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 6388
- Rakesh Jain v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6408
- Rakesh Kumar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6412
- Ravi Vidhani v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 6427
- Roshninupa v. Pramod Kumar Singh*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 6384
- Sagar Patre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6402
- Sagar Patre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6403
- Sagar Patre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6404
- Sagar Patre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6413
- Sanjog Surya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6396
- Santan v. Puniyaso Bai*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 6371
- Santosh Kumar Thakur v. Rashmi Thakur (Khurshyam)*, (**Ravindra Kumar Agrawal**, J.), 2026 SCC OnLine Chh 6417
- Satish Kumar Sonwani v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 6376
- Seema Singh v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2026 SCC OnLine Chh 6435
- Shankara Enterprises v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6431
- Shanti Choubey v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 6428

Shiv Kumar Koshle v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 6368](#)

Somendra Patil v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 6409](#)

State of Chhattisgarh v. Heeramani Patel, (**Sanjay S. Agrawal**, J.), [2026 SCC OnLine Chh 6361](#)

State of Chhattisgarh v. Ravindra Sahu, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 6374](#)

Sunil Bansal v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 6430](#)

Unnayak Seva Samiti v. State of Chhattisgarh, (**Naresh Kumar Chandravanshi**, J.), [2026 SCC OnLine Chh 6421](#)

Unnayak Seva Samiti v. State of Chhattisgarh, (**Naresh Kumar Chandravanshi**, J.), [2026 SCC OnLine Chh 6422](#)

Vidya v. Krishna Kumar Tiwari, (**Sachin Singh Rajput**, J.), [2026 SCC OnLine Chh 6385](#)

Vijay Pratap Singh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 6398](#)

Vijay Verma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 6397](#)

Vijay Verma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 6399](#)

Vikas Nirmal v. Purnima Nirmal, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 6377](#)

Vikas Thakur v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 6375](#)

Delhi High Court [25]

Ajit Kumar Gola v. State (NCT of Delhi), (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 1398](#)

Ajit Kumar Gola v. State (NCT of Delhi), (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 1399](#)

Anupam Pushkar v. State (NCT of Delhi), (**Manoj Jain**, J.), [2026 SCC OnLine Del 1397](#)

Anurag Manohar Kankerwal v. Soham Rani, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 1405](#)

Anurag Manohar Kankerwal v. Soham Rani, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 1409](#)

Bhim Singh Lakara v. CBI, (**Chandrasekharan Sudha**, J.), [2026 SCC OnLine Del 1396](#)

CIT v. DXC Technology Services Singapore, (**Rajiv Shakdher** and Girish Kathpalia, JJ.), [2023 SCC OnLine Del 8865](#)

Court on its Own Motion v. State, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 1408](#)

Deepak Datt Rhrama v. State (NCT of Delhi), (**Manoj Jain**, J.), [2026 SCC OnLine Del 1404](#)

Dinesh Kumar v. Neeti, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 1406](#)

Eros City Developers (P) Ltd. v. Gina Singh Choudhary, (**Rajneesh Kumar Gupta**, J.), [2026 SCC OnLine Del 1394](#)

Haji Mohd. Altaf v. State, (**Chandrasekharan Sudha**, J.), [2026 SCC OnLine Del 1395](#)

Hero Fincorp Ltd. v. Prime Pressing Tools (P) Ltd., (**Harish Vaidyanathan Shankar**, J.), [2026 SCC OnLine Del 1392](#)

Manoj Kumar v. State (NCT of Delhi), (**Manoj Jain**, J.), [2026 SCC OnLine Del 1401](#)

Manpreet Singh v. State (NCT of Delhi), (**Manoj Jain**, J.), [2026 SCC OnLine Del 1400](#)

Mohd. Aman Rana v. State, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 1407](#)
Mohd. Rehan v. DDA, (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 1411](#)
Murliwala Infrastructure (P) Ltd. v. State (NCT of Delhi), (**Purushendra Kumar Kaurav**, J.), [2026 SCC OnLine Del 1412](#)
Primo GNB Innovative (P) Ltd. v. Lazayn Lifestyle LLP, (**Harish Vaidyanathan Shankar**, J.), [2026 SCC OnLine Del 1393](#)
Rajender Kumar v. State (NCT of Delhi), (**Manoj Jain**, J.), [2026 SCC OnLine Del 1402](#)
Rajvaidya Shital Prasad & Sons v. Karna Goomar, (**Tejas Karia**, J.), [2025 SCC OnLine Del 11087](#)
Shiva v. State (NCT of Delhi), (**Manoj Jain**, J.), [2026 SCC OnLine Del 1403](#)
Talent Unlimited Online Services (P) Ltd. v. Affle India Ltd., (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 1391](#)
Tikona Infinet (P) Ltd. v. Government of NCT, (Vibhu Bakhru and Amit Mahajan, JJ.), [2023 SCC OnLine Del 8864](#)
Union of India v. Anand & Co., (**Avneesh Jhingan**, J.), [2026 SCC OnLine Del 1410](#)

Supreme Court of India [5]

CIT v. Adani Wilmar Ltd., (B.V. Nagarathna and Ujjal Bhuyan, JJ.), [2026 SCC OnLine SC 542](#)
CIT v. AIC@36INCE, (Aravind Kumar and Prasanna B. Varale, JJ.), [2026 SCC OnLine SC 541](#)
CIT v. DXC Technology Services Singapore, (Rajesh Bindal and Vijay Bishnoi, JJ.), [2026 SCC OnLine SC 540](#)
CIT v. Manav Vikas Bahuuddeshiya Gramin Seva Sanstha, (Pankaj Mithal and S.V.N. Bhatti, JJ.), [2026 SCC OnLine SC 539](#)
CIT v. Sharada Enterprises, (B.V. Nagarathna and Ujjal Bhuyan, JJ.), [2026 SCC OnLine SC 543](#)

Gujarat High Court [8]

Adani Wilmar Ltd. v. CIT, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5516](#)
Adani Wilmar Ltd. v. CIT, (Bhargav D. Karia and **Niral R. Mehta**, JJ.), [2024 SCC OnLine Guj 4537](#)
CIT v. Parshottambhai Maganlal Ramotia, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2024 SCC OnLine Guj 4536](#)
Deepak Pragjibhai Gondaliya v. CIT, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5616](#)
Hasmukhbhai Ramabhai v. State of Gujarat, (**Vimal K. Vyas**, J.), [2026 SCC OnLine Guj 1279](#)
Ishabhai Pamabhai Dharajiya v. State of Gujarat, (**Vimal K. Vyas**, J.), [2026 SCC OnLine Guj 1278](#)
Mehulbhai Jashubhai Rathod v. State of Gujarat, (**Vimal K. Vyas**, J.), [2026 SCC OnLine Guj 1277](#)
Pramod Shivprasadpande v. State of Gujarat, (**Gita Gopi**, J.), [2026 SCC OnLine Guj 1280](#)

Jharkhand High Court [1]

Tata Chemicals Ltd. v. State of Jharkhand, (Rongon Mukhopadhyay and Deepak Roshan, JJ.), [2026 SCC OnLine Jhar 456](#)

Karnataka High Court [337]

- Abdul Rahman Alis Adrama v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29304
- Abdul Sattar v. M. Khalid*, (Vijaykumar A. Patil, J.), 2025 SCC OnLine Kar 29580
- Afreen Khanum v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29481
- Ajay Rao v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29349
- Ajit Kumar v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29358
- Amba Shedti v. State of Karnataka*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29455
- Amulya S.J. v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29367
- Anand v. Prakash*, (R. Nataraj and Rajesh Rai K., JJ.), 2025 SCC OnLine Kar 29420
- Anandappa v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29380
- Anil G. Manekame v. State of Karnataka*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 29388
- Anjanappa v. Central Prison*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29553
- Annapurna B.M.S. v. Rajani Umapathi*, (Vijaykumar A. Patil, J.), 2025 SCC OnLine Kar 29561
- Anusha Shyam v. State of Karnataka*, (J.M. Khazi, J.), 2025 SCC OnLine Kar 29536
- Arjun C.S. v. State of Karnataka*, (J.M. Khazi, J.), 2025 SCC OnLine Kar 29314
- Arkeshwara Swamy Horticulture Farmers v. State of Karnataka*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29486
- Arman v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29363
- Arumugam v. Ananda*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 29384
- Arun N. v. State of Karnataka*, (J.M. Khazi, J.), 2025 SCC OnLine Kar 29296
- Arvind Kuamr Sukhani v. State of Karnataka*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29510
- Asif Pasha v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29366
- Askins Biofuels (P) Ltd. v. Karnataka State Coop. Apex Bank Ltd.*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29473
- Aswani Properties India (P) Ltd. v. Bajaj Housing Finance Ltd.*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29525
- Austin Wilson Shiri v. State of Karnataka*, (S. Rachaiah, J.), 2025 SCC OnLine Kar 29308
- Avinash Vittal Suthar v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29330
- Ayesha College of Pharmacy v. Pharmacy Council of India*, (S. Vishwajith Shetty, J.), 2026 SCC OnLine Kar 1515
- Ayesha Siddique v. State*, (Sachin Shankar Magadum, J.), 2026 SCC OnLine Kar 1527
- B. Krishnappa v. Narayan Reddy*, (S.G. Pandit and T.M. Nadaf, JJ.), 2025 SCC OnLine Kar 29450
- B. Lakshminarayanappa v. Prathibha*, (H.P. Sandesh, J.), 2026 SCC OnLine Kar 1509
- B. Prabhudevaru v. B.M.T.C.*, (Anant Ramanath Hegde, J.), 2025 SCC OnLine Kar 29554
- B.C. Ravindra v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29346
- B.G. Jamadar v. G. Selvarjan*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 29477
- B.K. Srinath v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 29581
- B.M. Eshwara v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29342
- B.M. Krishnegowda v. B.S. Anoop Kumar*, (J.M. Khazi, J.), 2025 SCC OnLine Kar 29401

- B.N. Asha v. Keshava Rao*, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29583
- B.N. Asha v. Kumar*, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29590
- B.N. Asha v. S. Keshava Rao*, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29587
- B.N. Shivaprakasha v. State of Karnataka*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29495
- B.N. Subbaiah v. KSRTC*, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 29489
- B.R. Shetty v. Damodar Shetty*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29517
- B.S. Nagaraj v. Chamundeshwari Electricity Supply Corpn.*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29534
- B.S. Praveena v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 29464
- Badada Raghavendrachar v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2026 SCC OnLine Kar 1516
- Basavanni v. Babu*, (**M.G.S. Kamal**, J.), 2025 SCC OnLine Kar 29441
- Basavaraj v. K.M. Altaf Hussain*, (**Hanchate Sanjeevkumar**, J.), 2025 SCC OnLine Kar 29407
- Bhagyamma v. Deputy Commissioner & District Magistrate*, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29472
- Bharath M.N. v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29302
- Bhaskar N. v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29371
- Bhavin Tolia v. Central Restaurant & Cafe*, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 29432
- Bhimasethu Munivrunda Matha v. State of Karnataka*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29469
- BSN College of Pharmacy v. Pharmacy Council of India*, (**S. Vishwajith Shetty**, J.), 2026 SCC OnLine Kar 1513
- C.G. Kumar v. M.G. Vijay Kumar*, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 29393
- C.P. Lakshmish v. State of Karnataka*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29503
- C.R. Rajendra Babu v. Deputy Director, Director of Enforcement*, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29541
- Chandrasahya v. Assistant Commissioner & Sub-divisional Magistrate Mangalore*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29573
- Chandrashekar v. Tahsildar Chikkanayakanahalli Taluk*, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29556
- Chandregowda v. Special Land Acquisition Officer*, (**H.P. Sandesh**, J.), 2025 SCC OnLine Kar 29418
- Chethan K. v. Rashmi S. Kulal*, (**Lalitha Kanneganti**, J.), 2025 SCC OnLine Kar 29444
- Chikkanarayanappa v. Karnataka People's Education, Society*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29575
- Chikkathayamma v. M.C. Kantharaju*, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29588
- Chikkathayamma v. State of Karnataka*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29520
- Chindamada Uthappa v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29353
- Chukka Jayachandra v. State*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29364
- D. Honnappa v. Vijaya Bhaskar*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29428

- Darshan v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29352
- Dayananda v. SBI*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 29546
- Deepak Giriraj H.S. v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29300
- Denzil Fernandes v. State of Karnataka*, (J.M. Khazi, J.), 2025 SCC OnLine Kar 29325
- Devaraddi v. Shivanand*, (M.G.S. Kamal, J.), 2025 SCC OnLine Kar 29438
- Durgamma v. Sagar Sub Division*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29490
- Elegant Medical Systems v. Sir M. Visvesvaraya Coop. Bank Ltd.*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29549
- Extreme Coffee Exports (P) Ltd. v. Central Bank of India*, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 29521
- Flevan Santhosh Vas v. Seema Reshma Mascarenhas*, (Lalitha Kanneganti, J.), 2025 SCC OnLine Kar 29527
- G.S. Chandregowda v. State of Karnataka*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29522
- Gagan D.V. v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29336
- Gandikota Lakshmaiah v. TVS Credit Services Ltd.*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29378
- Ganesh Alias Ganesh Poojary v. Assistant Commissioner & Sub-divisional Magistrate Mangalore*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29571
- Gayasuddin Mehkri v. Superintending Engineer (ELEC)*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29551
- George Varghese v. R.R. Engineering Co.*, (Vijaykumar A. Patil, J.), 2025 SCC OnLine Kar 29586
- Gerald Sequeira v. Mangalore City Corpn.*, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 29592
- Giridhar Shetty v. State of Karnataka*, (Sachin Shankar Magaduma, J.), 2025 SCC OnLine Kar 29585
- Global Energy (P) Ltd. v. Bangalore Electricity Supply Co. Ltd.*, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 1528
- Gopan Gopinath Pillai v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29303
- Gouribidanur Venkatakrishna Kumar v. Commr. (CGST)*, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 1522
- Goutam Raghavan v. Tiruppavi K.*, (Lalitha Kanneganti, J.), 2025 SCC OnLine Kar 29483
- Govardhan v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29329
- Gowramma v. B.K. Parvathi*, (Vijaykumar A. Patil, J.), 2025 SCC OnLine Kar 29596
- Gowramma v. N. Mahesh*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 29458
- Gururaj M. v. Kariyappa*, (H.P. Sandesh, J.), 2025 SCC OnLine Kar 29436
- H. Sunanda v. Government of Karnataka*, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 29518
- H. Umashankar v. Munivenkatappa*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29431
- H.B. Aparanjammanni v. J. Manjunath*, (V. Kameswar Rao, Acting C.J. and C.M. Joshi, J.), 2025 SCC OnLine Kar 29291
- H.C. Murali v. State of Karnataka*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29559

- H.M. Ramanjini v. State of Karnataka*, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 29511
H.R. Basavaraju v. Department of Excise, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29462
H.S. Devaraju v. State of Karnataka, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29312
H.S. Lakshman v. B. Vijay Kumar, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 29392
H.S. Nandeeshha v. Devamma, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29550
H.V. Ramaswamy v. State of Karnataka, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29540
Habeen Hassan v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29322
Hanumantharayappa G.V. v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29359
Hemalata v. State, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 29391
Hemanna M. v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29383
Inampudi Nagasamrajya Lakshmi v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29357
Inampudi v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29355
Inayat Bagban v. KSRTC, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 29593
Indudhar v. State of Karnataka, (**K.V. Aravind**, J.), 2025 SCC OnLine Kar 29398
Jabeena Kouser S. v. State of Karnataka, (**R. Devdas**, J.), 2026 SCC OnLine Kar 1520
Jade Garden Plot Owners Assn. v. District Registrar of Societies, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29494
Jagadeesha B. v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29337
Jai Deep Electrical & Sounds v. Gen Power Services, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 29389
Jai Kumar v. State, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29381
Jamuna v. State of Karnataka, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29374
Jayamma v. Anjaneyalu, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29591
Jayamma v. State of Karnataka, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29497
Jephson Antony D'souza v. State of Karnataka, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29360
Jithendra Arya v. State of Karnataka, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29370
Josepah Jan v. State, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29345
K. Lokesh v. National Highways Authority of India, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29523
K. Ramachandra Raju v. Government of Karnataka, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29474
K. Roopa Rani v. Radha A., (**J.M. Khazi**, J.), 2025 SCC OnLine Kar 29404
K. Varahal Reddy v. Mallikarjun, (**M.G.S. Kamal**, J.), 2025 SCC OnLine Kar 29443
K.A. Joy v. State of Karnataka, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29569
K.M. Rekha v. Bhagyalakshamma, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29425
K.N.P. Chandran v. State of Karnataka, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29506
K.P. Ajjaiiah v. Deputy Commissioner Davanagere, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29543
K.P.T.C.L. v. M.B. Shivanna, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29456

K.R. Manju v. State of Karnataka, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29512
K.R. Venkatarayappa v. Venkatarathnamma, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29424
K.V. Venkata Shiva Reddy v. State of Karnataka, (E.S. Indires, J.), 2025 SCC OnLine Kar 29542
Kallappa v. State of Karnataka, (Hanchate Sanjeevkumar, J.), 2026 SCC OnLine Kar 1505
Kamala v. Kalavati, (M.G.S. Kamal, J.), 2025 SCC OnLine Kar 29440
Karnataka Neeravari Nigam Ltd. v. Special Land Acquisition Officer, (Suraj Govindaraj, J.), 2025 SCC OnLine Kar 29451
Karnataka Power Corpn. Ltd. v. SBI, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29479
Karthik v. State of Karnataka, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29331
Keriyappa G. v. State of Karnataka, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 29463
Keshavaiah Shetty v. Krishnappa, (Anant Ramanath Hegde, J.), 2025 SCC OnLine Kar 29433
Kiran Kumar D.M. v. State of Karnataka, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29338
Kiran V. v. State of Karnataka, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 1518
Komala v. State of Karnataka, (Suraj Govindaraj, J.), 2025 SCC OnLine Kar 29475
KPTCL v. Basavarajappa, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29514
Krishna v. State of Karnataka, (R. Nataraj, J.), 2025 SCC OnLine Kar 29295
Krishnamma v. Koppa Taluk Office, (E.S. Indires, J.), 2025 SCC OnLine Kar 29499
Krishnamma v. Rathnamma, (H.P. Sandesh, J.), 2025 SCC OnLine Kar 29435
KSRTC v. State of Karnataka, (R. Devdas and K.V. Aravind, JJ.), 2025 SCC OnLine Kar 29416
Kumaraswamy v. State, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29317
Kurram v. State, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29350
L. Ramakrishnappa v. State of Karnataka, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 29478
L.A. Belur (H.U.F.) v. Hassan City Municipal Council, (M.I. Arun, J.), 2026 SCC OnLine Kar 1511
Lakkappa v. State of Karnataka, (E.S. Indires, J.), 2025 SCC OnLine Kar 29576
LIC v. T.C. Jaiprakash, (V. Kameswar Rao and C.M. Joshi, JJ.), 2025 SCC OnLine Kar 29448
Linga Poojary v. State of Karnataka, (E.S. Indires, J.), 2025 SCC OnLine Kar 29589
Lokesh v. State of Karnataka, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29343
Lokesh v. State of Karnataka, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29301
M. Chandrashekar v. Additional Commissioner & Secretary, Karnataka State Transport Authority, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29505
M. Mallikarjuna v. S.P. Sridhara, (Vibhu Bakhru, C.J. and C.M. Poonacha, J.), 2026 SCC OnLine Kar 1508
M.M. Servothama Gowda v. State of Karnataka, (E.S. Indires, J.), 2025 SCC OnLine Kar 29562
Maddurabhovi v. Yellappa, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29423
Madhu M. v. State of Karnataka, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 29566
Mahabaleshwar Venkatraman Hegade v. Samyutka Fiance (R), (K.V. Aravind, J.), 2025 SCC OnLine Kar 29400
Mahesh G. v. State of Karnataka, (E.S. Indires, J.), 2025 SCC OnLine Kar 29558
Mahesh Parasharam Majagaonkar v. Shamarao Bhalachandra Khot, (R. Devdas and K.V. Aravind, JJ.), 2025 SCC OnLine Kar 29417

- Mahindra Lifespaces Developers Ltd. v. Bangalore Water Supply & Sewerage Board*, (M. Agaprasanna, J.), [2025 SCC OnLine Kar 29508](#)
- Mallavva v. Premanad*, (Hanchate Sanjeevkumar, J.), [2025 SCC OnLine Kar 29405](#)
- Mallegowda v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29373](#)
- Mamatha v. State*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29372](#)
- Managing Trustee Sri Mariamma Temple v. Hindu Religious Institutions & Charitable Endowments*, (S. Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 29568](#)
- Manjunath v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29340](#)
- Manjunath v. Thotappa*, (Vijaykumar A. Patil, J.), [2025 SCC OnLine Kar 29480](#)
- Manjunatha v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29334](#)
- Manoj Kumar Pillai v. State of Karnataka*, (J.M. Khazi, J.), [2025 SCC OnLine Kar 29348](#)
- Manoj R. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29333](#)
- Manyata Reallty v. Banumathi*, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 29555](#)
- Mithun Kumar v. State*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 29382](#)
- Mohd. Ali H. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 29316](#)
- Mohit Kumaraswamy v. Karnataka State Lawn Tennis Assn.*, (S. Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 29594](#)
- MTE Foundation 'S Bidar Institute of Pharmacy Bidar v. Pharmacy Council of India*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 1514](#)
- Muniyappan v. Department of Municipal Administration & Urban Development*, (H.T. Narendra Prasad, J.), [2025 SCC OnLine Kar 29493](#)
- Muniyellappa v. K. Ramaiah*, (Jyoti Mulimani, J.), [2025 SCC OnLine Kar 29430](#)
- Murali Govindarajulu v. BBMP*, (Sachin Shankar Magadam, J.), [2025 SCC OnLine Kar 29507](#)
- Muzahid Khan v. State*, (J.M. Khazi, J.), [2025 SCC OnLine Kar 29313](#)
- Nagaprasad v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29321](#)
- Nagaraja v. State*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29362](#)
- Nagaraju R. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 29377](#)
- Nagarathnamma v. K.M. Sunitha*, (Vijaykumar A. Patil, J.), [2025 SCC OnLine Kar 29584](#)
- Nagi Reddy v. State*, (J.M. Khazi, J.), [2025 SCC OnLine Kar 29386](#)
- Nanjundaiah v. State of Karnataka*, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 29470](#)
- Narayana v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29344](#)
- Narayanan V. v. Ashwini L.S.*, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 29445](#)
- Narayanaswamy v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 29309](#)
- Naresh Kumar Shetty v. State of Karnataka*, (E.S. Indires, J.), [2025 SCC OnLine Kar 29570](#)
- National & Rural Education Assn. v. State of Karnataka*, (E.S. Indires, J.), [2026 SCC OnLine Kar 1523](#)
- National & Rural Education Assn. v. State of Karnataka*, (E.S. Indires, J.), [2026 SCC OnLine Kar 1524](#)
- Naveen N. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29339](#)
- Nayana K.R. v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29351](#)
- Neelamma v. State of Karnataka*, (Venkatesh Naik T., J.), [2025 SCC OnLine Kar 29297](#)

- Neev Jain v. State of Karnataka*, (**M. Nagaprasanna**, J.), 2026 SCC OnLine Kar 1504
- Nenaram v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29318
- New India Assurance Co. Ltd. v. N. Nithya*, (**Umesh M. Adiga**, J.), 2025 SCC OnLine Kar 29411
- New India Assurance Co. Ltd. v. Ramkeval*, (**Hanchate Sanjeevkumar**, J.), 2025 SCC OnLine Kar 29412
- Ningamma v. B. Yuvaraj*, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29582
- Ningappa v. Shivappa*, (**Umesh M. Adiga**, J.), 2025 SCC OnLine Kar 29413
- Nirmal Devaraj v. State*, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29532
- Noor Ayesha v. Special Tahashildar*, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29482
- Omisha Marar v. Passport Authority of India*, (**Sachin Shankar Magadum**, J.), 2026 SCC OnLine Kar 1519
- P. Jagadiah v. Bruhat Bengaluru Mahanagara Palike*, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 29459
- P. Saraswathy v. Bangalore University*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29533
- P.A. Afsar v. State of Karnataka*, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29516
- Parvathamma v. T. Shantharaju*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29429
- Poojarappa v. Shivalinga*, (**H.P. Sandesh**, J.), 2025 SCC OnLine Kar 29442
- Prabhakaran K. v. State of Karnataka*, (**J.M. Khazi**, J.), 2025 SCC OnLine Kar 29298
- Prakash Murthy G. v. Vistaar Financial Services (P) Ltd.*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29544
- Prakash v. State of Karnataka*, (**K.V. Aravind**, J.), 2025 SCC OnLine Kar 29399
- Prakrity N. v. Canara Bank*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29535
- Prasanna Kumar M.S. v. State of Karnataka*, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29365
- Praveen v. State of Karnataka*, (**R. Nataraj**, J.), 2025 SCC OnLine Kar 29294
- Preethi Correa v. Vincent Correa*, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 29394
- Propcare Developers (P) Ltd. v. Indian Bank*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29552
- Puravankara Ltd. v. State of Karnataka*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29466
- Purva Zentech Business Park v. M. Jayalakshmi*, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 29496
- Pushpa v. State of Karnataka*, (**E.S. Indires**, J.), 2025 SCC OnLine Kar 29563
- Puttamma v. Jayanthi*, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 29484
- Puttaramu v. Government of Karnataka*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29488
- R. Chandru v. State of Karnataka*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29519
- R. Rangamma v. S. Thirumalai*, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 29529
- R. Shivamurthi v. Shivamma*, (**Hanchate Sanjeevkumar**, J.), 2025 SCC OnLine Kar 29406
- R. Sreenivasa v. Mysore Urban Development Authority*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29574
- Raghavendra Kumar v. State*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29354
- Raghu v. Jagannath Shantaram Kamat*, (**Pradeep Singh Yerur**, J.), 2025 SCC OnLine Kar 29454

- Raghvendra v. State of Karnataka*, (**R. Nataraj**, J.), [2025 SCC OnLine Kar 29292](#)
- Rahul Kumar Raja v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 29332](#)
- Rajagopal Reddy v. M. Dalichand*, (**V. Kameswar Rao**, Acting, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 29449](#)
- Rajat Ullagaddimath v. Union of India*, (**S. Sunil Dutt Yadav**, J.), [2025 SCC OnLine Kar 29471](#)
- Rajendra Kumar B.G. v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 29452](#)
- Raju v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 29305](#)
- Rakesh v. Metahelix Life Sciences Ltd.*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 29385](#)
- Ramesh B.M. v. R. Jagadesh*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 29397](#)
- Ramesh K. v. Lakshmi Narayan*, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 29387](#)
- Rangappa v. Tahsildar Office of the Taluk Office Revenue Department*, (**E.S. Indires**, J.), [2025 SCC OnLine Kar 29577](#)
- Ravi K. v. Mahesh Medhekar*, (**Anu Sivaraman** and K. Manmadha Rao, JJ.), [2025 SCC OnLine Kar 29446](#)
- Ravi Kumar M.M. v. Sahana*, (**Dr K. Manmadha Rao**, J.), [2026 SCC OnLine Kar 1510](#)
- Ravi v. Danayya*, (**Hanchate Sanjeevkumar**, J.), [2025 SCC OnLine Kar 29410](#)
- Ravichandre Gowda N.R. v. State of Karnataka*, (**M. Nagaprasanna**, J.), [2026 SCC OnLine Kar 1525](#)
- Ravikiran B. v. Srinivas V. Major*, (**Umesh M. Adiga**, J.), [2025 SCC OnLine Kar 29415](#)
- Ravikumar S. v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 29327](#)
- Ravindra T. v. Shilpa G.*, (**Lalitha Kanneganti**, J.), [2025 SCC OnLine Kar 29460](#)
- Registrar v. Pavanesh D.*, (**S. Sunil Dutt Yadav**, Lalitha Kanneganti and Vijaykumar A. Patil, JJ.), [2026 SCC OnLine Kar 1512](#)
- Rehman Dastagir Shariff v. Union of India*, (**S. Sunil Dutt Yadav**, J.), [2025 SCC OnLine Kar 29468](#)
- Rekha v. State of Karnataka*, (**G. Basavaraja**, J.), [2026 SCC OnLine Kar 1503](#)
- Renuka v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 29341](#)
- Renukaiah v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 29356](#)
- Ridhi Sidhi Mobiles v. Mahaveer Maxx*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 29427](#)
- Riyaz Khan v. State*, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 29347](#)
- Roopashree S. v. State of Karnataka*, (**H.T. Narendra Prasad**, J.), [2025 SCC OnLine Kar 29491](#)
- Roopesh Provision Stores v. ARKA Fincap Ltd.*, (**S. Sunil Dutt Yadav**, J.), [2025 SCC OnLine Kar 29578](#)
- Roshan Saldanha v. State of Karnataka*, (**M. Nagaprasanna**, J.), [2026 SCC OnLine Kar 1506](#)
- S. Dhananjaya Naidu v. J. Dhamodhara Naidu*, (**J.M. Khazi**, J.), [2025 SCC OnLine Kar 29402](#)
- S. Muralikrishna v. Lakshmi*, (**Vijaykumar A. Patil**, J.), [2025 SCC OnLine Kar 29524](#)
- S. Padmini v. C.L. Chandru*, (**J.M. Khazi**, J.), [2025 SCC OnLine Kar 29515](#)
- S. Ravindra v. State of Karnataka*, (**S. Sunil Dutt Yadav**, J.), [2025 SCC OnLine Kar 29572](#)
- S. Shivakumar v. G.H. Prakash*, (**M. Nagaprasanna**, J.), [2026 SCC OnLine Kar 1507](#)
- S.M. Dhananjaya v. Tahasildar Ponampet Taluk*, (**S. Sunil Dutt Yadav**, J.), [2025 SCC OnLine Kar 29487](#)

- S.M. Ramakrishna v. State of Karnataka*, (**H.P. Sandesh**, J.), 2026 SCC OnLine Kar 1526
- S.R. Muralidhara v. Meera Mohideen*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29422
- Saavji Mane v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 29565
- Sadashiv Mallappa Mandekar v. Maruti Mallappa Mandekar*, (**M.G.S. Kamal**, J.), 2025 SCC OnLine Kar 29439
- Sadashiv v. Chandrika*, (**R. Nataraj** and Rajesh Rai K., JJ.), 2025 SCC OnLine Kar 29421
- Samarth Vimal Jagnani v. Arzoo Samarth Jagnani*, (**Lalitha Kanneganti**, J.), 2025 SCC OnLine Kar 29498
- Sandeep Gangadhar v. V. Jayarama Reddy*, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 29500
- Sanjeeta v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29326
- Sanjeev Kumar Ram v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29320
- Sanna Bheemaray v. State of Karnataka*, (**G. Basavaraja**, J.), 2026 SCC OnLine Kar 1502
- Santhosh C. v. Taxation Officer, Office of Assistant Regional, Transport Officer*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 29485
- Santosh v. State of Karnataka*, (**R. Nataraj**, J.), 2025 SCC OnLine Kar 29598
- Sarojamma A. v. Prathima K.*, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 29467
- Sathisha H.S. v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29323
- Savithamma v. N. Sharada*, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29597
- Savitri v. Afzarhussain*, (**Hanchate Sanjeevkumar**, J.), 2025 SCC OnLine Kar 29409
- Selvam Metals & Alloys v. Manoharan G.*, (**J.M. Khazi**, J.), 2025 SCC OnLine Kar 29376
- Senthil Sangay Raj v. State of Karnataka*, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29307
- Shabin S. v. State*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29324
- Shakih Khan v. State*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29368
- Shakunthala D.P. v. R.K. Manjunath Rao*, (**Vijaykumar A. Patil**, J.), 2025 SCC OnLine Kar 29531
- Shalini Varma v. IMA Group of Co.*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29537
- Shankarappa K.M. v. Karnataka Power Transmission Corpn. Ltd.*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29548
- Sharadamma v. Abdual Rasheed*, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 29437
- Sharanappa v. State of Karnataka*, (**V. Srishananda**, J.), 2025 SCC OnLine Kar 29379
- Shardamma v. Municipal Office*, (**Sachin Shankar Magadum**, J.), 2025 SCC OnLine Kar 29564
- Shivanna v. Parvathamma*, (**Anant Ramanath Hegde**, J.), 2025 SCC OnLine Kar 29434
- Shobha v. Laxmibai*, (**Hanchate Sanjeevkumar**, J.), 2025 SCC OnLine Kar 29419
- Shravan Y. Gowda v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29361
- Shreeshail Girimallappa Marol v. BESCO*, (**H.T. Narendra Prasad**, J.), 2025 SCC OnLine Kar 29504
- Shwetha v. State*, (**S. Vishwajith Shetty**, J.), 2025 SCC OnLine Kar 29335
- Siddaganga Murthy v. Meghana*, (**S.R. Krishna Kumar**, J.), 2025 SCC OnLine Kar 29310
- Silverglades Projects (P) Ltd. v. Legal & Recovery Department*, (**S. Sunil Dutt Yadav**, J.), 2025 SCC OnLine Kar 29461
- Somanna M. v. M.K. Shankara Nayaka*, (**V. Kameswar Rao**, Acting C.J. and C.M. Joshi, J.), 2025 SCC OnLine Kar 29290

- Sri Balaji & Co. v. PNB Housing Finance Ltd.*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29476
- Sridhara v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29369
- Star Assn. v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29492
- State v. Hanumantharayappa*, (H.P. Sandesh, J.), 2026 SCC OnLine Kar 1501
- Subhadramma K. v. Narasimhappa*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 29545
- Sudhakar S. Shetty v. State of Karnataka*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29560
- Suhas D. v. Union Public Service Commission Dholpur House*, (H.T. Narendra Prasad, J.), 2025 SCC OnLine Kar 29567
- Sukanya M.S. v. Bank of India*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29547
- Sulaiman v. Deputy Commissioner Tumkur District*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29539
- Supriya v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 29465
- Suresh Kumar Virmani v. State of Karnataka*, (J.M. Khazi, J.), 2025 SCC OnLine Kar 29319
- Suresh v. State of Karnataka*, (M.G. Uma, J.), 2025 SCC OnLine Kar 29293
- Surya Mukundaraj L. v. T. Parvathamma*, (C.M. Poonacha, J.), 2025 SCC OnLine Kar 29414
- Swami Shivanand v. Deputy Commissioner*, (Pradeep Singh Yerur, J.), 2025 SCC OnLine Kar 29453
- Swiss Bio Science v. Poorna Chandra Pharma*, (J.M. Khazi, J.), 2025 SCC OnLine Kar 29403
- Syed Fairoz v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29306
- Syed Tabrez v. State of Karnataka*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 29390
- T. Manorama v. Federal Bank Ltd.*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29530
- T. Raghavendra Gowda v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29528
- T.S. Prakash v. State of Karnataka*, (E.S. Indires, J.), 2025 SCC OnLine Kar 29502
- Tecqubes Technologies India (P) Ltd. v. Kotak Mahindra Bank Ltd.*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 29526
- Theerthakumar v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29315
- Thippeswamy v. Suresh*, (Vijaykumar A. Patil, J.), 2025 SCC OnLine Kar 29557
- Thomas G.K. v. Siddeshwara M.B.*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29311
- Thyagaraja v. Narasimhaiah*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 29395
- Tukaram v. Neelabai*, (S. Vishwajith Shetty, J.), 2026 SCC OnLine Kar 1517
- Udachappa v. Ningappa Guddappa Hanumapur*, (M.G.S. Kamal, J.), 2025 SCC OnLine Kar 29447
- Usha Kumar v. Vasanth Kumar*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 29426
- V. Varadaraju v. Department of Revenue*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 29538
- V.K. Javaraiiah v. State of Karnataka*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 29396
- Venkatarama Bhat v. State of Karnataka*, (R. Devdas, J.), 2026 SCC OnLine Kar 1521
- Venkataramanappa v. District Administrative Bhavan*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 29513
- Venkatesh v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 29299
- Venkateshamma v. State of Karnataka*, (S. Vishwajith Shetty, J.), 2025 SCC OnLine Kar 29328

Venkateshappa v. State of Karnataka, (E.S. Indires, J.), [2025 SCC OnLine Kar 29579](#)
Vinesh S. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2025 SCC OnLine Kar 29375](#)
Virupakshi Hiremata v. State of Karnataka, (H.T. Narendra Prasad, J.), [2025 SCC OnLine Kar 29595](#)
Yellavva v. EPP Composites (P) Ltd., (Hanchate Sanjeevkumar, J.), [2025 SCC OnLine Kar 29408](#)
Yuvaraj v. Karnataka State Law University, (Pradeep Singh Yerur, J.), [2025 SCC OnLine Kar 29457](#)
Zabiulla v. Karnataka State Transport Authority, (Jyoti Mulimani, J.), [2025 SCC OnLine Kar 29501](#)
Zabiullah v. Lalitha K.S., (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 29509](#)

Kerala High Court [15]

Alfin Antony v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 4066](#)
Anwar Pootheri v. Mankulam Grama Panchayat, (Anil K. Narendran and Muralee Krishna S., JJ.), [2026 SCC OnLine Ker 4074](#)
Ayirani Juma-Ath Palli & Burial Ground v. Theyyampattil Abdul Razaq, (Anil K. Narendran and Muralee Krishna S., JJ.), [2026 SCC OnLine Ker 4071](#)
Bajan Nayak v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 4067](#)
George Mathew v. State of Kerala, (C. Jayachandran, J.), [2026 SCC OnLine Ker 4079](#)
Gladson Dayakumar v. Munnar Grama Panchayath, (C. Jayachandran, J.), [2026 SCC OnLine Ker 4075](#)
Joseph D' Silva v. State of Kerala, (Anil K. Narendran and Muralee Krishna S., JJ.), [2026 SCC OnLine Ker 4072](#)
Mary Mata Granites v. State, (C. Jayachandran, J.), [2026 SCC OnLine Ker 4076](#)
Najeeb v. Kerala State Wakf Board, (Anil K. Narendran and Muralee Krishna S., JJ.), [2026 SCC OnLine Ker 4073](#)
P. Jayakumar v. State of Kerala, (C. Jayachandran, J.), [2026 SCC OnLine Ker 4078](#)
Pazhaniswamy S. v. Collector, (C. Jayachandran, J.), [2026 SCC OnLine Ker 4077](#)
Reghu C.K. v. Election Commission of India, (C. Jayachandran, J.), [2026 SCC OnLine Ker 4080](#)
Vijayan v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 4068](#)
Vipin VV v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 4069](#)
Yoosef C.M. v. Kerala State Waqf Board, (Anil K. Narendran and Muralee Krishna S., JJ.), [2026 SCC OnLine Ker 4070](#)

Madras High Court [105]

A. Arulraj v. Ministry of Home Affairs, (Abdul Quddhose, J.), [2022 SCC OnLine Mad 10115](#)
A. Deepalakshmi v. State of T.N., (S. Srimathy, J.), [2022 SCC OnLine Mad 10121](#)
A. Ganesan v. Javeed Hussain, (N. Anand Venkatesh, J.), [2022 SCC OnLine Mad 10098](#)
A. Radhakrishnan v. State, (S.M. Subramaniam, J.), [2022 SCC OnLine Mad 10113](#)
A.M. Abdul Kareem v. Commr., Hindu Religious & Charitable Endowment Department, (Mohammed Shaffiq, J.), [2022 SCC OnLine Mad 10089](#)

- Akila Vijayakumar v. Inspector General of Registration*, (M. Dhandapani, J.), [2022 SCC OnLine Mad 10128](#)
- Albert Emmanuel v. Union of India*, (T. Raja, Acting C.J. and **D. Bharatha Chakravarthy**, J.), [2023 SCC OnLine Mad 9222](#)
- Anbazhagan v. Nethaji*, (S. Kannammal, J.), [2022 SCC OnLine Mad 10140](#)
- ARS Steels & Alloy International (P) Ltd. v. STO*, (**C. Saravanan**, J.), [2024 SCC OnLine Mad 12769](#)
- B. Veakatesan v. S. Peter Devadass*, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 12694](#)
- B. Vetrivelvan v. T. Ganesan*, (S. Kannammal, J.), [2022 SCC OnLine Mad 10126](#)
- Balasubramanian v. Vijayalakshmi*, (G.R. Swaminathan, J.), [2022 SCC OnLine Mad 10134](#)
- C. Abdul Basith v. M. Diviya Dharshana*, (V. Lakshminarayanan, J.), [2024 SCC OnLine Mad 12678](#)
- C. Muthuselvi v. R. Vanaja*, (G.R. Swaminathan, J.), [2022 SCC OnLine Mad 10125](#)
- C.S. Meenakshi v. Enforcement Directorate*, (**P.N. Prakash** and R. Hemalatha, JJ.), [2022 SCC OnLine Mad 10136](#)
- CCT v. D. Murugesan*, (D. Krishnakumar and **R. Vijayakumar**, JJ.), [2024 SCC OnLine Mad 12686](#)
- Cehanni Vazh Kadampur Indu Nadar Uravinmurai Mahamai Paribalanam Arulmigu Sri Mariamman Seva Trust v. T.N.S. Lakshmi*, (G.R. Swaminathan, J.), [2022 SCC OnLine Mad 10099](#)
- Charles v. Leela*, (S. Sounthar, J.), [2024 SCC OnLine Mad 12685](#)
- Chinna Anandhan v. Anandan*, (J. Sathya Narayana Prasad, J.), [2022 SCC OnLine Mad 10146](#)
- CIT v. GWL Properties Ltd.*, (**Dr Anita Sumanth** and Mummineni Sudheer Kumar, JJ.), [2026 SCC OnLine Mad 3384](#)
- Cotton Corpn. of India Ltd. v. Viswabharathi Textiles (P) Ltd.*, (M. Dhandapani, J.), [2023 SCC OnLine Mad 9220](#)
- CSCO LLC v. Lakshmi Saraswathi Spintex Ltd.*, (N. Anand Venkatesh, J.), [2022 SCC OnLine Mad 10124](#)
- D.H. Sarath Kumar v. P. Krishnamurthy*, (V. Lakshminarayanan, J.), [2024 SCC OnLine Mad 12699](#)
- Diocese of Chengalput v. Srinivasan*, (S. Sounthar, J.), [2022 SCC OnLine Mad 10090](#)
- F. Mohamed Salam v. Mohd. Syed Umma*, (Dr. G. Jayachandran, J.), [2022 SCC OnLine Mad 10120](#)
- Fathima Bee v. A. Khairunnissa Najimunissa*, (V. Lakshminarayanan, J.), [2024 SCC OnLine Mad 12683](#)
- G. Shrilakshmi v. Anirudh Ramkumar*, (M. Nirmal Kumar, J.), [2024 SCC OnLine Mad 12682](#)
- G.R. Thiyaagasundara Mudaliar v. M. Vanathi*, (G. Chandrasekharan, J.), [2022 SCC OnLine Mad 10118](#)
- Gurusamy v. Meenakshi Coop. Building Society Ltd.*, (P. Vadamalai, J.), [2024 SCC OnLine Mad 12691](#)
- Jayaseelan v. Sekar*, (C.V. Karthikeyan, J.), [2022 SCC OnLine Mad 10127](#)
- K. Indirani v. K. Raja*, (S. Sounthar, J.), [2022 SCC OnLine Mad 10106](#)
- K. Palanisamy v. P. Palanisamy*, (V. Lakshminarayanan, J.), [2024 SCC OnLine Mad 12677](#)
- K. Sarojini Elango v. Collector*, (C.V. Karthikeyan, J.), [2022 SCC OnLine Mad 10147](#)
- K. Suresh Prabhu v. S. Ramesh*, (Senthilkumar Ramamoorthy, J.), [2022 SCC OnLine Mad 10084](#)
- K. Thamaraiselvan v. Sivakami Sachitanandam*, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 12705](#)
- K. Vijayalakshmi v. A. Prakash*, (R. Subramanian, J.), [2022 SCC OnLine Mad 10141](#)

- Kapoor Imaging (P) Ltd. v. Kodak (India) (P) Ltd.*, (Abdul Quddhose, J.), [2024 SCC OnLine Mad 12680](#)
- Karunamoorthy v. Padma*, (N. Sathish Kumar, J.), [2024 SCC OnLine Mad 12701](#)
- Kuppayee v. P. Subramanian*, (RMT. Teekaa Raman, J.), [2022 SCC OnLine Mad 10145](#)
- Lakshmi Ammal v. Ammayi Animal*, (N. Anand Venkatesh, J.), [2022 SCC OnLine Mad 10117](#)
- Lehar Footwears Ltd. v. State*, (Dr. Anita Sumanth, J.), [2022 SCC OnLine Mad 10104](#)
- Lilly Saroja v. Selvaraj*, (P. Vadamalai, J.), [2024 SCC OnLine Mad 12687](#)
- M. Asha v. S. Aneesh Kumar*, (G.R. Swaminathan, J.), [2024 SCC OnLine Mad 12675](#)
- M. Devaprakash v. P.P. Devaraj*, (V.M. Velumani, J.), [2022 SCC OnLine Mad 10123](#)
- M. Kanagambal v. N. Sabapathi*, (R. Subramanian, J.), [2022 SCC OnLine Mad 10142](#)
- M. Natarajan v. Sengoda Gounder*, (C.V. Karthikeyan, J.), [2022 SCC OnLine Mad 10107](#)
- M. Sukumar v. Mani Achari*, (Dr. G. Jayachandran, J.), [2022 SCC OnLine Mad 10095](#)
- M.S.R. Balachandran v. A. Sivasamy*, (R.N. Manjula, J.), [2022 SCC OnLine Mad 10103](#)
- Madhaiyan v. Narmadha Ramani*, (M. Govindaraj, J.), [2022 SCC OnLine Mad 10085](#)
- Madras Race Club v. D. Selvam*, (P. Dhanabal, J.), [2024 SCC OnLine Mad 12679](#)
- Malliga v. Subramani*, (N. Anand Venkatesh, J.), [2022 SCC OnLine Mad 10135](#)
- Manirathinam v. State*, (N. Anand Venkatesh, J.), [2024 SCC OnLine Mad 12695](#)
- Mathammal v. Amaravathy*, (J. Nisha Banu, J.), [2022 SCC OnLine Mad 10088](#)
- Mavis SatCOM Ltd. v. Netflix Inc.*, (Senthilkumar Ramamoorthy, J.), [2022 SCC OnLine Mad 10091](#)
- Meenakshi Traders v. State*, (Dr. Anita Sumanth, J.), [2022 SCC OnLine Mad 10110](#)
- Muthu Kothanar v. S. Dhanasundaram*, (G.R. Swaminathan, J.), [2022 SCC OnLine Mad 10116](#)
- Muthu v. Sampath*, (P.B. Balaji, J.), [2024 SCC OnLine Mad 12690](#)
- Muthuraj v. State of T.N.*, (**Munishwar Nath Bhandari**, C.J. and D. Bharatha Chakravarthy, J.), [2022 SCC OnLine Mad 10129](#)
- N. Karuppanna v. C. Nacimuthu Gounder*, (**R. Subramanian** and C. Kumarappan, JJ.), [2024 SCC OnLine Mad 12700](#)
- N. Manivel v. District Judge*, (**Munishwar Nath Bhandari**, C.J. and D. Bharatha Chakravarthy, J.), [2022 SCC OnLine Mad 10130](#)
- Oriental Insurance Co. Ltd. v. Indian Bank*, (S. Kannammal, J.), [2022 SCC OnLine Mad 10122](#)
- P. Amnachalam v. M. Kaliammal*, (N. Seshasayee, J.), [2022 SCC OnLine Mad 10096](#)
- P. Chellammal v. CCT*, (V. Bhavani Subbaroyan, J.), [2022 SCC OnLine Mad 10087](#)
- P. Narayanan v. Alagarsamy*, (G.R. Swaminathan, J.), [2022 SCC OnLine Mad 10109](#)
- P. Revathi v. Collector*, (**Krishnan Ramasamy**, J.), [2026 SCC OnLine Mad 3386](#)
- P.K. Padmanaban v. B. Janakiraman*, (N. Anand Venkatesh, J.), [2022 SCC OnLine Mad 10108](#)
- Parkaviyatl, R. v. State of T.N.*, (**Paresch Upadhyay** and Sathi Kumar Sukumara Kurup, JJ.), [2022 SCC OnLine Mad 10131](#)
- Praveen Chordia v. Asaithambi*, (P.B. Balaji, J.), [2024 SCC OnLine Mad 12697](#)
- R. Balamurugan v. Sripriya*, (**Dr. Anita Sumanth** and R. Vijayakumar, JJ.), [2023 SCC OnLine Mad 9221](#)
- R. Vimala v. S. Manivannan*, (R.N. Manjula, J.), [2022 SCC OnLine Mad 10102](#)

- Radha Meditech v. Cook India Medical Devices (P) Ltd.*, (M. Sundar, J.), 2022 SCC OnLine Mad 10094
- Revathi v. Anburajan*, (**Dr G. Jayachandran** and **C. Kumarappan**, JJ.), 2024 SCC OnLine Mad 12676
- Robin K. Shaji v. National Medical Commission*, (Dr. Anita Sumanth, J.), 2022 SCC OnLine Mad 10138
- S. Balachandran v. Collector*, (G.K. Ilanthiraiyan, J.), 2022 SCC OnLine Mad 10144
- S. Govindarasu v. State of T.N.*, (S.M. Subramaniam, J.), 2022 SCC OnLine Mad 10097
- S. Indhumathi v. B. Radha*, (G.R. Swaminathan, J.), 2024 SCC OnLine Mad 12674
- S. Karthikeyini v. Selvaranga Mudaliar*, (N. Seshasayee, J.), 2024 SCC OnLine Mad 12684
- S. Kuppusamy v. Directorate, Town & Country Planning*, (G.K. Ilanthiraiyan, J.), 2024 SCC OnLine Mad 12698
- S. Radhakrishnan v. Registrar*, (R. Mahadevan, J.), 2022 SCC OnLine Mad 10143
- S. Sampoomam v. C.K. Shanmugam*, (N. Anand Venkatesh, J.), 2022 SCC OnLine Mad 10132
- S. Thangaraj v. T.N. State Election Commission*, (C. Saravanan, J.), 2022 SCC OnLine Mad 10114
- S. Vijaya Babu v. T.P. Govindarajan*, (N. Anand Venkatesh, J.), 2022 SCC OnLine Mad 10119
- S.K. Kannan v. Director of School Education*, (P.N. Prakash and **R. Vijayakumar**, JJ.), 2022 SCC OnLine Mad 10100
- S.P. Chockalingam v. Forests & Chief Wildlife Warden*, (Munishwar Nath Bhandari, C.J. and **D. Bharatha Chakravarthy**, J.), 2022 SCC OnLine Mad 10101
- Sadachi v. P.C. Mariappan*, (N. Sathish Kumar, J.), 2024 SCC OnLine Mad 12703
- Sakthi Durga Builders & Developers v. P.S. Raman*, (Dr. G. Jayachandran, J.), 2022 SCC OnLine Mad 10105
- Sangeetha Caterers & Consultants LLP v. Rasnam Foods (P) Ltd.*, (**Senthilkumar Ramamoorthy**, J.), 2026 SCC OnLine Mad 3385
- Sankaranarayanan v. Parry Confectionery Ltd.*, (R.N. Manjula, J.), 2024 SCC OnLine Mad 12706
- Saritha v. M.A. Shanmugham*, (C.V. Karthikeyan, J.), 2022 SCC OnLine Mad 10137
- Sarvothman v. D. Pushpavathy*, (**S.M. Subramaniam** and K. Rajasekar, JJ.), 2024 SCC OnLine Mad 12704
- Sellaravutha Gounder v. V.M. China Gounder*, (N. Sathish Kumar, J.), 2024 SCC OnLine Mad 12688
- Selva Rajakumar v. Commr., Hindu Religious & Charitable Endowment Department*, (S. Srimathy, J.), 2024 SCC OnLine Mad 12693
- Sri Balaji Fibre v. Inspector General of Registration*, (N. Sathish Kumar, J.), 2024 SCC OnLine Mad 12702
- Srinivasa & Co. v. Assessment Unit, ITD, NFAC*, (**Krishnan Ramasamy**, J.), 2025 SCC OnLine Mad 20750
- State of T.N. v. T.K. Jagadeesan*, (**Dr. Anita Sumanth** and G. Arul Murugan, JJ.), 2024 SCC OnLine Mad 12707
- State v. M. Rathakrishnan*, (S. Vaidyanathan and **Mohammed Shaffiq**, JJ.), 2022 SCC OnLine Mad 10092
- Subbiah v. Subbiah Naicker*, (B. Pugalendhi, J.), 2022 SCC OnLine Mad 10083

T.M. International dully v. Meena Garments dully, (G.R. Swaminathan, J.), [2024 SCC OnLine Mad 12689](#)

T.R. Thangavel v. Thangammal, (R. Hemalatha, J.), [2022 SCC OnLine Mad 10093](#)

Thulasiammal v. Pandarasamy, (G.R. Swaminathan, J.), [2022 SCC OnLine Mad 10111](#)

United India Insurance Co. Ltd. v. K. Rajendra Kumar, (**Paresh Upadhyay** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 10112](#)

V.S. Mohan v. Sarath Naseera, (V. Lakshminarayanan, J.), [2024 SCC OnLine Mad 12696](#)

Velan Hotels Ltd. v. Mohan Clothing (P) Ltd., (**K.R. Shriram**, C.J. and Senthilkumar Ramamoorthy, J.), [2024 SCC OnLine Mad 12681](#)

Vijay Nahar v. Anil Nahar, (P.B. Balaji, J.), [2024 SCC OnLine Mad 12692](#)

Vinayaka Alloys (P) Ltd. v. Annam Steels (P) Ltd., (Senthilkumar Ramamoorthy, J.), [2022 SCC OnLine Mad 10086](#)

Manipur High Court [3]

H. Christina v. Agong Kamei, (**M. Sundar**, C.J. and A. Bimol Singh, J.), [2026 SCC OnLine Mani 199](#)

Ngangom Tejkumar Singh v. Registrar General, (**M. Sundar**, C.J. and A. Bimol Singh, J.), [2026 SCC OnLine Mani 200](#)

Registrar General v. State of Manipur, (**M. Sundar**, C.J. and A. Bimol Singh, J.), [2026 SCC OnLine Mani 201](#)

Madhya Pradesh High Court [3]

Jyotiraj Baladas v. State of M.P., (**Himanshu Joshi**, J.), [2025 SCC OnLine MP 10643](#)

Prabha Exim (P) Ltd. v. State of M.P., (**Vijay Kumar Shukla** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 4667](#)

Ratnawali Vanshwati v. State of M.P., (**Vishal Dhagat**, J.), [2026 SCC OnLine MP 4668](#)

Orissa High Court [1]

Arvind Kumar Sahu v. State of Odisha, (**Arindam Sinha** and M.S. Sahoo, JJ.), [2024 SCC OnLine Ori 2971](#)

Lahore High Court [1]

Uzma Hamid Siddiqui (Dr) v. Inspector General of Police, (Tariq Saleem Sheikh, J.), [2025 SCC OnLine Lah 4](#)

Patna High Court [23]

Abhay Kumar Singh v. State of Bihar, (**Dr Anshuman**, J.), [2026 SCC OnLine Pat 2003](#)

Ajay Kumar Mallik v. State of Bihar, (**Sangam Kumar Sahoo**, C.J. and Harish Kumar, J.), [2026 SCC OnLine Pat 2014](#)

Amarendra Paswan v. State of Bihar, (**Dr Anshuman**, J.), [2026 SCC OnLine Pat 2005](#)

Amit Kumar v. State of Bihar, (**Bibek Chaudhuri** and **Chandra Shekhar Jha**, JJ.), [2026 SCC OnLine Pat 2007](#)

Amllesh Kumar v. State of Bihar, (**Dr Anshuman**, J.), [2026 SCC OnLine Pat 2001](#)
Amrendra Jha v. Punjab National Bank, (**Sangam Kumar Sahoo**, C.J. and Harish Kumar, J.), [2026 SCC OnLine Pat 2015](#)
Baiju Kumar Bharti v. State of Bihar, (**Partha Sarthy**, J.), [2026 SCC OnLine Pat 1998](#)
Bharat Mahto v. State of Bihar, (**Bibek Chaudhuri** and Chandra Shekhar Jha, JJ.), [2026 SCC OnLine Pat 2009](#)
Jagdish Yadav v. State of Bihar, (**Bibek Chaudhuri** and **Chandra Shekhar Jha**, JJ.), [2026 SCC OnLine Pat 2008](#)
Kumari Archana v. State of Bihar, (**Partha Sarthy**, J.), [2026 SCC OnLine Pat 2002](#)
Lalan Kumar Madhukar v. Bihar State University Service Commission, (**Sangam Kumar Sahoo**, C.J. and Harish Kumar, J.), [2026 SCC OnLine Pat 2016](#)
Millia Educational Trust v. State of Bihar, (**Sangam Kumar Sahoo**, C.J. and Harish Kumar, J.), [2026 SCC OnLine Pat 2017](#)
Most. Chandrawati v. Adalat Tiwari, (**Sourendra Pandey**, J.), [2026 SCC OnLine Pat 2013](#)
Mukesh Kumar Sahani v. State of Bihar, (**Dr Anshuman**, J.), [2026 SCC OnLine Pat 2004](#)
Prabha Devi v. State of Bihar, (**Partha Sarthy**, J.), [2026 SCC OnLine Pat 1999](#)
Prashant Rajak v. Union of India, (**Ajit Kumar**, J.), [2026 SCC OnLine Pat 2000](#)
Prayag Kumar v. State of Bihar, (**Sangam Kumar Sahoo**, C.J. and Harish Kumar, J.), [2026 SCC OnLine Pat 2006](#)
Ramesh Kumar v. State of Bihar, (**Partha Sarthy**, J.), [2026 SCC OnLine Pat 1997](#)
Renu Devi v. State of Bihar, (**Rajeev Ranjan Prasad** and **Shailendra Singh**, JJ.), [2026 SCC OnLine Pat 2010](#)
Renu Devi v. State of Bihar, (**Rajeev Ranjan Prasad** and **Shailendra Singh**, JJ.), [2026 SCC OnLine Pat 2011](#)
Shailendra Prasad Singh v. State of Bihar, (**Sandeep Kumar**, J.), [2026 SCC OnLine Pat 1995](#)
State of Bihar v. Lamboo Sharma, (**Sangam Kumar Sahoo**, C.J. and **Rajeev Ranjan Prasad**, J.), [2026 SCC OnLine Pat 2012](#)
Union of India v. Shreya, (**Mohit Kumar Shah** and Alok Kumar Pandey, JJ.), [2026 SCC OnLine Pat 1996](#)

Punjab and Haryana High Court [72]

Aman v. State of Haryana, (**Vinod S. Bhardwaj**, J.), [2026 SCC OnLine P&H 4737](#)
Amarjit Singh v. State of Haryana, (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 4727](#)
Amarjit Singh v. State of Punjab, (**Mandeep Pannu**, J.), [2026 SCC OnLine P&H 4728](#)
Amit Kakkar v. State of Punjab, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 4725](#)
Amit Verma v. State of Haryana, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 4735](#)
Angrej Singh v. State of Punjab, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 4724](#)
Anil Kumar v. State of Haryana, (**Rupinderjit Chahal**, J.), [2026 SCC OnLine P&H 4723](#)
Anureet Kaur v. State of Punjab, (**Mandeep Pannu**, J.), [2026 SCC OnLine P&H 4755](#)
Anush Massey v. State (UT of Chandigarh), (**Mandeep Pannu**, J.), [2026 SCC OnLine P&H 4751](#)
Arun Kumar v. State of Haryana, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 4741](#)

Ashok Kumar v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 4736
Azad Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 4716
Baljit Singh v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 4734
Balwinder Kumar Bhumla v. State of Punjab, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 4759
Bhagat Singh v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 4740
Bharat Singh v. Gurmeet Kaur, (Yashvir Singh Rathor, J.), 2026 SCC OnLine P&H 4770
CIT v. Haryana Vidyut Prasaran Nigam Ltd., (Sanjeev Prakash Sharma and Sanjay Vashisth, JJ.),
2024 SCC OnLine P&H 15835
Deepak Raj v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 4713
Dharm Pal v. State of Haryana, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 4766
Dilbagh Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 4720
Geeta Devi v. Poonam Devi, (Deepak Gupta, J.), 2026 SCC OnLine P&H 4772
Gurdit Singh v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 4726
Gurmeet Kaur v. Manjit Singh, (Vikas Bahl, J.), 2026 SCC OnLine P&H 4705
Gursewak Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 4709
Gurwinder Singh v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 4721
Gurwinder Singh v. State of Punjab, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 4761
Hardeep Singh v. Chairman, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 4758
Harpreet Kaur v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 4767
Idreesh v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 4756
Ishwar Singh v. Suresh, (Deepak Gupta, J.), 2026 SCC OnLine P&H 4771
Jai Kumar Kaushik v. Chandigarh Colonizers (P) Ltd., (Nidhi Gupta, J.), 2026 SCC OnLine P&H
4773
Jalandhar Fireworks Assn. v. State of Punjab, (Sheel Nagu, C.J. and Sanjiv Berry, J.), 2026 SCC
OnLine P&H 4760
Jashan v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 4719
Karamjit Singh v. Union of India, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 4757
Kewal Krishan v. Pala Ram, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 4731
Kirandeep Kaur v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 4754
Kirandeep Kaur v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 4753
Kuldeep Singh v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 4743
Lakshman v. State of Punjab, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 4714
Lovepreet Kaur v. State of Punjab, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 4733
Madhu Mittal v. Addl. Civil Judge, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 4763
Mangu Singh v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 4748
Manoj v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 4708
Miskina v. State of Haryana, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 4745
Mohd. Anas v. State of Haryana, (Neerja K. Kalson, J.), 2026 SCC OnLine P&H 4742
Mukhtiar Kaur v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 4747
Neelam Kumari v. Sartaj Singh Chahal, (Vikram Aggarwal, J.), 2026 SCC OnLine P&H 4704

Parampal Kaur v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 4762
Pooja v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 4706
Purushottam v. State of Haryana, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 4765
Rahul Kumar Gupta v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 4711
Raj Nandini v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 4752
Rajinder Singh v. State of Punjab, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 4715
Rajkumar v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 4707
Ram Parkash Verma v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 4718
Ramanpreet Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 4710
Ramphal v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 4738
Rana v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 4712
Ravinder Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 4744
Ravinder Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 4739
Ravindra Kumar (Dr) v. Rajender Kumar, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 4703
Rupinder Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 4768
Sanjeev Kumar v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 4722
Santosh Sood v. State of Haryana, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 4769
Shalender Garhwal v. Amar Jain, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 4729
Sita Devi v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 4749
Soman Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 4764
Sonia Rani v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 4746
Sukhjinder Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 4717
Sumandeep Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 4750
Vineet Tomar v. Indraj Singh, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 4732
Visa Pharmaceuticals (P) Ltd. v. Pharama Generic, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 4730

Sikkim High Court [1]

Sikkim Public Service Commission v. Sikkim Information Commission, (**Meenakshi Madan Rai**, J.), 2026 SCC OnLine Sikk 21

Telangana High Court [74]

A. Chalpathi Rao v. State of Telangana, (**Pulla Karthik**, J.), 2026 SCC OnLine TS 2697
Anil Kumar v. Union of India, (**Nagesh Bheemapaka**, J.), 2026 SCC OnLine TS 2734
Anuradha v. State of Telangana, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), 2026 SCC OnLine TS 2710
Attunuri Venkata Narasa Reddy v. State of Telangana, (**B. Vijaysen Reddy**, J.), 2026 SCC OnLine TS 2723
B. Somaiah v. A.P. SRTC, (**Juvvadi Sridevi**, J.), 2026 SCC OnLine TS 2701
Basha Shilpini P.M.S. v. State of Telangana, (**K. Sarath**, J.), 2026 SCC OnLine TS 2732

- Bellal Praveen Kumar v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 2737
- Bhikshapathy Kummari v. Commr. of Central Tax*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), 2026 SCC OnLine TS 2695
- Boini Narayana v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2677
- Bylla Vinod Kumar v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2683
- Chenna Sridhar v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2678
- Chillamcherla Srinivas v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2705
- Chirra Yakaiah v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 2716
- Dara Bhasker v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2682
- G. Revathi v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2730
- G. Shaik Reddy v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2719
- Jala Yadaiah v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2692
- K. Ganga Reddy v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2712
- Kamati Nagulu v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2700
- Kandula Sabarinath v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2684
- Kandula Satya Nagendra v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2685
- Kanneboina Eedamma v. Marri Laxman Reddy Institute of Management*, (C.V. Bhaskar Reddy, J.), 2026 SCC OnLine TS 2690
- Koilakonda Ramulu v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2726
- Kondal Rao v. Koduru Arjuna Rao*, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), 2026 SCC OnLine TS 2688
- Lakavath Ravi Kumar v. State of Telangana*, (K. Sujana, J.), 2026 SCC OnLine TS 2676
- Lanka Mallikarjun Reddy v. K. Srinivas*, (C.V. Bhaskar Reddy, J.), 2026 SCC OnLine TS 2689
- Laudya Chandar v. State of Telangana*, (E.V. Venugopal, J.), 2026 SCC OnLine TS 2703
- M. Ranga Rao v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2725
- M.K. Laxmipathi v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 2709
- Maheswara Educational Society v. DIT*, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), 2025 SCC OnLine TS 2286
- Malagani Swarnakar v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2680
- Mekiri Damodar v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2727
- Midisinametla Saidulu v. State of Telangana*, (K. Sujana, J.), 2026 SCC OnLine TS 2675
- Modigiri Obulesh v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 2713
- Mohd. Idris v. State of Telangana*, (K. Sujana, J.), 2026 SCC OnLine TS 2687
- Mohd. Kaleem v. Meraj Begum*, (P. Sam Koshy, J.), 2026 SCC OnLine TS 2667
- Nalanda Educational Society v. Kotim Yamini Reddy*, (P. Sam Koshy, J.), 2026 SCC OnLine TS 2666
- Nallamalla Sirisha v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2681
- Padmalatha Devi v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2722
- Palugucheruvu Mahesh v. Darga*, (Moushumi Bhattacharya, J.), 2026 SCC OnLine TS 2669
- Pampati Shashidhar v. Union of India*, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 2717

- Pedduri Srinath v. State of Telangana*, (N.V. Shraavan Kumar, J.), 2026 SCC OnLine TS 2691
- Pradeep Pai Kakaral v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2673
- Pujari Sai Kiran v. Union of India*, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 2721
- Putli Begum v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 2670
- R. Anup Chakravarthi v. R. Raju*, (P. Sam Koshy, J.), 2026 SCC OnLine TS 2668
- R. Gopi Krishna Varma v. State of Telangana*, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), 2026 SCC OnLine TS 2698
- R. Rajaram v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 2715
- Rambabu Balla v. Union of India*, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 2724
- Ramprasad Reddy v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2686
- Ravula Vijaypal Reddy v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2696
- Sama Rajpal Reddy v. V.P. Sharomani*, (Moushumi Bhattacharya, J.), 2026 SCC OnLine TS 2665
- Sandamaina Chandraiah v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 2736
- Sangshetty Sandeep Kumar v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2704
- Sarikonda Narasimha Raju v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 2674
- Shaheda Begum v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 2735
- Siddhoju Krishna v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2699
- Syed Jahangir v. A.P. SRTC*, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 2707
- T. Muktha Bai v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 2728
- T. Muktha Bai v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 2731
- T. Muktha Bai v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 2733
- Tandur Citizens Welfare Society v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2702
- Telangana State Electricity Employees Union-327 INTUC v. Telangana Southern Power Distribution Co.*, (Moushumi Bhattacharya and Gadi Praveen Kumar, JJ.), 2026 SCC OnLine TS 2693
- Thirmal Anjaiah v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 2718
- Thoutam Subhadra Kumar v. Union of India*, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 2720
- Thummenapelli Chandana v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 2679
- TJ Family Beauty Saloon SPA v. State of Telangana*, (E.V. Venugopal, J.), 2026 SCC OnLine TS 2729
- V. Gopala Reddy v. Enforcement Directorate*, (N. Tukaramji, J.), 2026 SCC OnLine TS 2671
- V. Vinod v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 2714
- V. Vinodha Bai v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2711
- V. Vittal v. A.P. SRTC*, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 2706
- Vanimisetty Gopala Reddy v. Union of India*, (N. Tukaramji, J.), 2026 SCC OnLine TS 2694
- Vikranth Hedeu v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 2672
- Yousuf Ali v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 2708

Tripura High Court [14]

- Biswajit Debnath v. Mohd. Ayoub Ali*, (Dr T. Amarnath Goud, J.), [2026 SCC OnLine Tri 163](#)
Court on its own motion v. State of Tripura, (M.S. Ramachandra Rao, C.J. and Biswajit Palit, J.),
[2026 SCC OnLine Tri 167](#)
Debashish Das v. State of Tripura, (M.S. Ramachandra Rao, C.J. and Biswajit Palit, J.), [2026 SCC OnLine Tri 158](#)
Dilip Majumder v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 154](#)
Jamal Shekh v. State of Tripura, (Dr T. Amarnath Goud, J.), [2026 SCC OnLine Tri 159](#)
Keshab Chakraborty v. State of Tripura, (Biswajit Palit, J.), [2026 SCC OnLine Tri 166](#)
Northeast Frontier Railway v. Tapan Malakar, (Dr T. Amarnath Goud, J.), [2026 SCC OnLine Tri 162](#)
Rokeya Khatun v. Abdul Mannan, (M.S. Ramachandra Rao, C.J.), [2026 SCC OnLine Tri 160](#)
Sabita Barman v. State of Tripura, (Biswajit Palit, J.), [2026 SCC OnLine Tri 164](#)
Sanjay Rajvanshi v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 155](#)
Shambhu Paswan v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 157](#)
State of Tripura v. Souvik Das, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 156](#)
TIDC v. Ajoy Das, (Dr T. Amarnath Goud, J.), [2026 SCC OnLine Tri 161](#)
Ujjala Rani Paul v. Agartala Municipal Corpn., (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 165](#)

Uttaranchal High Court [2]

- Rohit v. State of Uttarakhand*, (Alok Kumar Verma and Alok Mahra, JJ.), [2026 SCC OnLine Utt 820](#)
Suraj Singh Kandari v. State of Uttarakhand, (Alok Mahra, J.), [2026 SCC OnLine Utt 819](#)

Central Administrative Tribunal [11]

- Aarti v. MCD*, (Ajay Pratap Singh, Member (Judicial)), [2026 SCC OnLine CAT 408](#)
All India DRDO Labs Schools Staff Assn. v. Union of India, (Rajveer Singh Verma, Member (Judicial)), [2026 SCC OnLine CAT 412](#)
Chandan Mishra Dwivedi v. Union of India, (R.N. Singh, Member (Judicial) and B. Anand, Member (Administrative)), [2026 SCC OnLine CAT 413](#)
Krishna Bahal v. DTC, (Rajveer Singh Verma, Member (Judicial)), [2026 SCC OnLine CAT 407](#)
Lavish Chugh v. KVS, (Manish Garg, Member (Judicial) and Anand S. Khati, Member (Administrative)), [2026 SCC OnLine CAT 410](#)
Om Bir Singh v. State (NCT of Delhi), (Manish Garg, Member (Judicial) and Anand S. Khati, Member (Administrative)), [2026 SCC OnLine CAT 411](#)
Pradeep Kumar Singh v. Comptroller & Auditor General of India, (Chhabilendra Roul, Member (Administrative) and Rajveer Singh Verma, Member (Judicial)), [2026 SCC OnLine CAT 406](#)
Rajiv Kumar Sharma v. Union of India, (Rajveer Singh Verma, Member (Judicial)), [2026 SCC OnLine CAT 409](#)

Ruhi Arora v. Union of India, (Rajveer Singh Verma, Member (Judicial)), [2026 SCC OnLine CAT 403](#)

Satyendra Kumar v. Union of India, (Manish Garg, Member (Judicial) and Anand S. Khati, Member (Administrative)), [2026 SCC OnLine CAT 405](#)

Vijay Kumar v. Union Public Service Commission, (Harvinder Kaur Oberoi, Member (Judicial) and Dr Sumeet Jerath, Member (Administrative)), [2026 SCC OnLine CAT 404](#)

Central Information Commission [96]

A. Sararvanan v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1275](#)

Abhishek Shrivastava v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1245](#)

Ajay J. Merchant v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1238](#)

Akshay Kumar Mohanty v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1212](#)

Aman Kumar Jha v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1200](#)

Aman v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1277](#)

Amit Kuchhal v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1248](#)

Amit Kuchhal v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1251](#)

Amit Kuchhal v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1269](#)

Amit Kumar Singh v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1230](#)

Amit Kumar Vanrajbhair Naik v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1199](#)

Amit Kumar v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1273](#)

Arati Kumari v. CIT, (Vinod Kumar Tiwari, IC), [2026 SCC OnLine CIC 1220](#)

Aravindhan S. v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1239](#)

Arbind Kumar Rai v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1237](#)

Arunpandian v. CPIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1258](#)

Ashok Kumar Goyal v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1268](#)

Avik Paul v. CPIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1233](#)

Badrul Haque v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1244](#)

Chetan Maganlala Kakaria v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1194](#)

Chhagan G. Bhole v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1218](#)

D. Pradish Irudayaraj v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1209](#)

Devraj Phogat v. CPIO, (Jaya Varma Sinha, IC), [2026 SCC OnLine CIC 1203](#)

Devraj Phogat v. CPIO, (Jaya Varma Sinha, IC), [2026 SCC OnLine CIC 1204](#)

Devraj Phogat v. CPIO, (Jaya Varma Sinha, IC), [2026 SCC OnLine CIC 1232](#)

Devraj Phogat v. CPIO, (Jaya Varma Sinha, IC), [2026 SCC OnLine CIC 1234](#)

Dharam Rajbhar v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1214](#)

Dilip H.R. v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1247](#)

Franklin Sunil T. v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1192](#)

G. Kesava Krishna Kumar v. PIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1256](#)

Ganesh Laxman Baviskar v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1188](#)

Gaurav Vashistha v. CPIO, (Surendra Singh Meena, IC), [2026 SCC OnLine CIC 1274](#)

Grandha Sri. Kaashyap v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1206](#)
Hina v. CPIO, (Surendra Singh Meena, IC), [2026 SCC OnLine CIC 1197](#)
Hitendra Dilip Jadhav v. CIT, (Vinod Kumar Tiwari, IC), [2026 SCC OnLine CIC 1281](#)
Jagdish Raj v. CPIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1207](#)
Jatin Jyoti v. CIT, (Vinod Kumar Tiwari, IC), [2026 SCC OnLine CIC 1221](#)
Jayant Kumar Sah v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1224](#)
Jayant Kumar Sah v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1225](#)
Jayendra Sharma v. PIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1223](#)
Jyoti Rachhoya v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1265](#)
K. Paranthaman v. CPIO, (Surendra Singh Meena, IC), [2026 SCC OnLine CIC 1246](#)
Kadali Srinivasa Rao v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1211](#)
Krishna Meena v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1276](#)
Kuldeep Kumar v. CPIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1255](#)
Kulvant Singh v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1189](#)
L Mamatha Bai v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1231](#)
M. Janarthanam v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1191](#)
M. Selvam v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1260](#)
M.K. Vijayan v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1217](#)
Mangal Laxman Rajput v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1196](#)
Mangal Laxman Rajput v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1215](#)
Manish Malik v. CPIO, (Vinod Kumar Tiwari, IC), [2026 SCC OnLine CIC 1219](#)
Mohinder Pal v. CPIO, (Jaya Varma Sinha, IC), [2026 SCC OnLine CIC 1202](#)
Mukesh Kumar v. CPIO, (Surendra Singh Meena, IC), [2026 SCC OnLine CIC 1266](#)
Mukul Dev v. CPIO, (Sudha Rani Relangi, IC), [2026 SCC OnLine CIC 1280](#)
N. Krishna Reddy v. CIT, (Vinod Kumar Tiwari, IC), [2026 SCC OnLine CIC 1282](#)
Narendra Agarwal v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1243](#)
Naresh Kadyan v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1193](#)
Nikhil Meena Patel v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1262](#)
P. Sinouvassane v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1261](#)
P. Srinivasa Rao v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1229](#)
Pradeep S. Kurup v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1241](#)
Prahlad Pandey v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1259](#)
Pranjal Upadhyay v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1226](#)
Prasanth X v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1271](#)
Praveen Kumar v. PIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1252](#)
Rajeswaran v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1263](#)
Ram Pal Singh v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1267](#)
Ramesh Kumar v. CPIO, (Surendra Singh Meena, IC), [2026 SCC OnLine CIC 1236](#)
Ramniwas v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1250](#)

Ranjana Garg v. CPIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1228](#)
Rattan Lal v. CPIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1235](#)
Riya Gupta v. CPIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1257](#)
S.K. Singh v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1208](#)
Sai Vijita Pydi v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1201](#)
Satyam Yadav v. CPIO, (Sudha Rani Relangi, IC), [2026 SCC OnLine CIC 1279](#)
Saurabh Sharma v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1213](#)
Selva Jayapal v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1272](#)
Shashi Tyagi v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1264](#)
Shiv Sagar Singh v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1190](#)
Shobhit Gupta v. CPIO, (Sudha Rani Reiangi, IC), [2026 SCC OnLine CIC 1278](#)
Sonu Kumar Maharaj v. PIO, (Raj Kumar Goyal, CIC), [2026 SCC OnLine CIC 1254](#)
Surya Narayanan K.A. v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1222](#)
Sushil Kishandas Telang v. CPIO, (Swagat Das, IC), [2026 SCC OnLine CIC 1253](#)
Tapan Kumar Nayak v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1216](#)
Tarang Bansal v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1195](#)
Tayal v. PIO, (Vinod Kumar Tiwari, IC), [2026 SCC OnLine CIC 1283](#)
Umesh Kumar Shukla v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1205](#)
Umesh Patel v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1198](#)
Vatan Sharma v. CPIO, (Khushwant Singh Sethi, IC), [2026 SCC OnLine CIC 1240](#)
Vijay Verma v. CPIO, (Anandi Ramalingam, IC), [2026 SCC OnLine CIC 1242](#)
Vinod Gupta v. CPIO, (Ashutosh Chaturvedi, IC), [2026 SCC OnLine CIC 1249](#)
Vinod Kumar Barman v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1227](#)
William Jerome Vincent v. CPIO, (P.R. Ramesh, IC), [2026 SCC OnLine CIC 1210](#)
Yogesh Kumar v. CPIO, (Surendra Singh Meena, IC), [2026 SCC OnLine CIC 1270](#)

Debts Recovery Appellate Tribunal [22]

Bank of Baroda v. Maa Ispat Autocast (P) Ltd., (R.D. Khare, Chairperson), [2026 SCC OnLine DRAT 295](#)
Bolt Gym & Spa v. Bank of India, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 293](#)
Canbank Factors Ltd. v. Sarath Kakumanu, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 313](#)
Challani Ranka Jewellery v. Indian Overseas Bank, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 297](#)
G. Immanuel Jayakumar v. Indian Overseas Bank, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 306](#)
G. Raja v. Indian Bank, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 310](#)
Jana Small Finance Bank Ltd. v. S. Lavanya, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 312](#)
Kannammal v. Canara Bank, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 304](#)

Lilawati Sharma v. Bank of India, (R.D. Khare, Chairperson), [2026 SCC OnLine DRAT 294](#)
Praveen v. Indian Bank, (R.D. Khare, Chairperson), [2026 SCC OnLine DRAT 311](#)
Pridhvi Asset Reconstruction & Securitization Co. Ltd. v. Khwaja Exports (P) Ltd., (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 309](#)
Pridhvi Asset Reconstruction & Securitization Co. Ltd. v. Khwaja Exports (P) Ltd., (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 314](#)
R. Mythili v. SBI, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 296](#)
R. Renuka v. Federal Bank, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 305](#)
R. Suresh babu v. Indian Overseas Bank, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 308](#)
S. Alagarasan v. IFCI Ltd., (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 300](#)
S.K. Jeevanantham v. Indian bank, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 303](#)
S.R. Mohan v. SBI, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 307](#)
Shanmudeeswari v. South Indian Bank Ltd., (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 299](#)
T. Senthil Kumar v. IFCI Ltd., (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 301](#)
Thiruchendur Velmurugan Welding & Lathe Work v. Union Bank of India, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 302](#)
V.B. Angadi & Sons v. SBI, (G. Chandrasekharan, Chairperson), [2026 SCC OnLine DRAT 298](#)

Insolvency and Bankruptcy Board of India [8]

Balkishan Baldawa v. CPIO, (Kulwant Singh, First Appellate Authority), [2026 SCC OnLine IBBI 29](#)
Chandra S. Vanam v. CPIO, (Kulwant Singh, First Appellate Authority), [2026 SCC OnLine IBBI 32](#)
Dushyant C. Dave, In re, (Dr Bhushan Kumar Sinha, Whole Time Member), [2026 SCC OnLine IBBI 30](#)
Institute of the Chartered Accountants of India, In re, (Dr Bhushan Kumar Sinha, Whole Time Member and Jayanti Prasad, Whole Time Member), [2026 SCC OnLine IBBI 28](#)
Jalesh Kumar Grover, In re, (Dr Bhushan Kumar Sinha, Whole Time Member), [2026 SCC OnLine IBBI 35](#)
Keyur Jagdishbhai Shah, In re, (Dr Bhushan Kumar Sinha, Whole Time Member and Jayanti Prasad, Whole Time Member), [2026 SCC OnLine IBBI 31](#)
Rajan Garg, In re, (Sandip Garg, Whole Time Member), [2026 SCC OnLine IBBI 33](#)
Vishnu Kant Kabra, In re, (Dr Bhushan Kumar Sinha, Whole Time Member), [2026 SCC OnLine IBBI 34](#)

Income Tax Appellate Tribunal [359]

A.J. International v. CIT, (**Kul Bharat**, J.M.), [2023 SCC OnLine ITAT 7184](#)
A2Z Maintenance & Engineering Services Ltd. v. CIT, (**Pradip Kumar Kedia**, A.M. and Anubhav Sharma, J.M.), [2023 SCC OnLine ITAT 7280](#)
ABB Global Industries & Services (P) Ltd. v. CIT, (**Beena Pillai**, J.M. and Padmavathy S, A.M.), [2023 SCC OnLine ITAT 7365](#)

- Abhimanyu Sahu v. CIT*, (George Mathan, J.M. and Arun Khodpia, A.M.), [2023 SCC OnLine ITAT 7235](#)
- ABT Investments India (P) Ltd. v. CIT*, (**V. Durga Rao**, J.M. and Manoj Kumar Aggarwal, A.M.), [2023 SCC OnLine ITAT 7254](#)
- Ajanta Merchants (P) Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7343](#)
- Ajay Jain v. CIT*, (**Kul Bharat**, J.M.), [2023 SCC OnLine ITAT 7196](#)
- Aleenjeet v. CIT*, (Shamim Yahya, A.M.), [2023 SCC OnLine ITAT 7219](#)
- Allworth Developers (P) Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7248](#)
- Amar Nath Choudhary v. CIT*, (Dr M.L. Meena, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7144](#)
- Ambadas Hariba v. CIT*, (**Inturi Rama Rao**, A.M.), [2023 SCC OnLine ITAT 7311](#)
- Amber Traders (P) Ltd. v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7092](#)
- Ambitious Finance & Investment (P) Ltd. v. CIT*, (**Annapurna Gupta**, A.M. and Madhumita Roy, J.M.), [2023 SCC OnLine ITAT 7150](#)
- Amit Pandurang Dhawade v. CIT*, (Inturi Rama Rao, A.M. and **S.S. Viswanethra Ravi**, J.M.), [2023 SCC OnLine ITAT 7120](#)
- Amrit Mohini Suri v. CIT*, (B.R.R. Kumar, A.M. and **Yogesh Kumar Us**, J.M.), [2023 SCC OnLine ITAT 7238](#)
- Amritlaxmi Trexim (P) Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7246](#)
- Anil Kumar Ghosh v. CIT*, (Dr Manish Borad, A.M. and **Sonjoy Sarma**, J.M.), [2023 SCC OnLine ITAT 7110](#)
- Anjali Talreja v. CIT*, (Shamim Yahya, A.M. and **Astha Chandra**, J.M.), [2023 SCC OnLine ITAT 7362](#)
- Anti Hunger Squad Foundation v. CIT*, (**Rajpal Yadav**, V.P. (Kz) and Dr Manish Borad, A.M.), [2023 SCC OnLine ITAT 7328](#)
- Apsara Innovations (P) Ltd. v. CIT*, (Beena Pillai, V.P. and **Laxmi Prasad Sahu**, A.M.), [2023 SCC OnLine ITAT 7223](#)
- Arjan Dayaljiibhai Parmar v. CIT*, (**Waseem Ahmed**, A.M. and Siddhartha Nautiyal, J.M.), [2023 SCC OnLine ITAT 7388](#)
- Aruna Chaudhary v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7179](#)
- Arvee Electricals & Engineers (P) Ltd. v. CIT*, (Inturi Rama Rao, A.M. and **S.S. Viswanethra Ravi**, J.M.), [2023 SCC OnLine ITAT 7119](#)
- Ashok Leyland Ltd. v. CIT*, (V. Durga Rao, J.M. and **Manjunatha. G**, A.M.), [2023 SCC OnLine ITAT 7217](#)
- Ashvin Narayan Bajoria v. CIT*, (**Pawan Singh**, J.M.), [2023 SCC OnLine ITAT 7189](#)
- Ashwani Kumar v. CIT*, (Dr B.R.R. Kumar, A.M. and **Yogesh Kumar Us**, J.M.), [2023 SCC OnLine ITAT 7236](#)

- Asian Colour Coated Ispat Ltd. v. CIT*, (Challa Nagendra Prasad, J.M. and **Pradip Kumar Kedia**, A.M.), [2023 SCC OnLine ITAT 7281](#)
- Associated Space Designers (P) Ltd. v. CIT*, (R.S.Syal, V.P. and S.S.Viswanethra Ravi, J.M.), [2023 SCC OnLine ITAT 7211](#)
- Atos Information Technology HK Ltd. v. CIT*, (**Aby T. Varkey**, J.M. and M. Balaganesh, A.M.), [2023 SCC OnLine ITAT 7379](#)
- Atul Tantia v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7330](#)
- Avantha Reality Ltd. v. CIT*, (Dr B.B.R. Kumar, A.M. and **Yogesh Kumar Us**, J.M.), [2023 SCC OnLine ITAT 7240](#)
- AXA France Vie v. CIT*, (G.S. Pannu, President and **Saktijit Dey**, J.M.), [2023 SCC OnLine ITAT 7298](#)
- AZZ WSI B.V. v. CIT*, (**M. Balaganesh**, A.M. and Sandeep Singh Karhail, J.M.), [2023 SCC OnLine ITAT 7340](#)
- B.K. Developers v. CIT*, (**Inturi Rama Rao**, A.M.), [2023 SCC OnLine ITAT 7313](#)
- Balalok Educational Society of Tutelage v. CIT*, (V. Durga Rao, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2023 SCC OnLine ITAT 7294](#)
- Balasaheb Savlaram Kature v. CIT*, (**R.S. Syal**, V.P. and S.S. Viswanethra Ravi, J.M.), [2023 SCC OnLine ITAT 7155](#)
- Balasai Net (P) Ltd. v. CIT*, (**Partha Sarathi Chaudhury**, J.M. and G.D. Padmahshali, A.M.), [2023 SCC OnLine ITAT 7097](#)
- Baldevji Motiji Thakore v. CIT*, (Annapurna Gupta, A.M. and **T.R. Senthil Kumar**, J.M.), [2023 SCC OnLine ITAT 7383](#)
- Balram Chaubey v. Ward*, (Shamim Yahya, A.M. and **Astha Chandra**, J.M.), [2023 SCC OnLine ITAT 7310](#)
- Bara Machines (P) Ltd. v. CIT*, (Suchitra Kamble, J.M.), [2023 SCC OnLine ITAT 7139](#)
- Bengal Shelter Housing Development Ltd. v. CIT*, (**Rajpal Yadav**, V.P. (Kz) and Dr Manish Borad, A.M.), [2023 SCC OnLine ITAT 7154](#)
- Bhabut Singh Rajpurohit v. CIT*, (**R.K. Panda**, A.M. and K. Narasimha Chary, J.M.), [2023 SCC OnLine ITAT 7314](#)
- Bhag Kaur & Harnam Singh Zoria v. CIT*, (Dr M.L. Meena, A.M. and **Anikesh Banerjee**, J.M.), [2023 SCC OnLine ITAT 7098](#)
- Bharat Babulal Jain v. CIT*, (Inturi Rama Rao, A.M. and **Partha Sarathi Chaudhury**, J.M.), [2023 SCC OnLine ITAT 7341](#)
- Bharat Power Tech Ltd. v. CIT*, (**Chandra Mohan Garg**, J.M.), [2023 SCC OnLine ITAT 7131](#)
- Bhilai Jaypee Cement Ltd. v. CIT*, (**Ravish Sood**, J.M. and Dr Dipak P. Ripote, A.M.), [2023 SCC OnLine ITAT 7273](#)
- Bhishu Mahashraman Foundation v. CIT*, (Amit Shukla, J.M. and **S. Rifaur Rahman**, A.M.), [2023 SCC OnLine ITAT 7249](#)
- Bhojison Infrastructure (P) Ltd. v. CIT*, (Suchitra Kamble, J.M.), [2023 SCC OnLine ITAT 7062](#)
- Bijabai Dilipch & Chordia v. CIT*, (**R.S. Syal**, V.P.), [2023 SCC OnLine ITAT 7091](#)
- Bimla Devi v. CIT*, (Vikram Singh Yadav, A.M.), [2023 SCC OnLine ITAT 7103](#)
- Borgang Tea Co. (P) Ltd. v. CIT*, (Sanjay Garg, J.M.), [2023 SCC OnLine ITAT 7318](#)

- Brose Fahrzeugteile SE & Co. v. International Tax*, (**Inturi Rama Rao**, A.M.), [2023 SCC OnLine ITAT 7308](#)
- C. Anbalagan v. CIT*, (Aby T. Varkery, J.M. and **Manjunatha. G**, A.M.), [2023 SCC OnLine ITAT 7300](#)
- CAE Simulation Training (P) Ltd. v. CIT*, (Anil Chaturvedi, A.M. and **C.M. Garg**, J.M.), [2023 SCC OnLine ITAT 7268](#)
- Cameron (Singapore) Pte. Ltd. v. CIT*, (G.S. Pannu, President and **Saktijit Dey**, J.M.), [2023 SCC OnLine ITAT 7301](#)
- Carnation Distributors (P) Ltd. v. CIT*, (**Rajpal Yadav**, V.P. (Kz) and Dr Manish Borad, A.M.), [2023 SCC OnLine ITAT 7271](#)
- Castron Technologies Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7335](#)
- Chalumuru Venkata Rao v. CIT*, (**Duvvuru RL Reddy**, J.M.), [2023 SCC OnLine ITAT 7208](#)
- Chandubhai B Khatrani v. CIT*, (**Pawan Singh**, J.M.), [2023 SCC OnLine ITAT 7136](#)
- Chennai Teachers Guild-Co-op. Society Ltd. v. AO, CPC*, (V. Durga Rao, J.M. and **Manjunatha. G**, A.M.), [2023 SCC OnLine ITAT 7216](#)
- Chunilal Bhavanjibhai Viramgama v. CIT*, (Annapurna Gupta, A.M.), [2023 SCC OnLine ITAT 7106](#)
- CIT v. Aarti International Ltd.*, (Diva Singh, J.M. and **Vikram Singh Yadav**, A.M.), [2023 SCC OnLine ITAT 7405](#)
- CIT v. Abhijeet Ferrotech Ltd.*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7334](#)
- CIT v. Aggarwal Trading Co.*, (B.R.R. Kumar, A.M. and **Yogesh Kumar Us**, J.M.), [2023 SCC OnLine ITAT 7237](#)
- CIT v. Ahmad Ansari Imtiyaz*, (B.R.R. Kumar, A.M. and **Yogesh Kumar Us**, J.M.), [2023 SCC OnLine ITAT 7239](#)
- CIT v. Airline Allied Services Ltd.*, (Shamim Yahya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 7087](#)
- CIT v. Anand Kumar Minda*, (Shamim Yahya, A.M. and Astha Chandra, J.M.), [2023 SCC OnLine ITAT 7309](#)
- CIT v. Assam Kerala Roadways (P) Ltd.*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7333](#)
- CIT v. Authentic Infosystems (P) Ltd.*, (Shamim Yahya, A.M. and **Astha Chandra**, J.M.), [2023 SCC OnLine ITAT 7290](#)
- CIT v. Avni Colonizers (P) Ltd.*, (**Ravish Sood**, J.M. and G.D. Padmahshali, A.M.), [2023 SCC OnLine ITAT 7325](#)
- CIT v. Bandhan Bank Ltd.*, (Sajnay Garg, J.M. and **Girish Agrawal**, A.M.), [2023 SCC OnLine ITAT 7288](#)
- CIT v. Bhupendra Rampratap Singh*, (**Kuldip Singh**, J.M. and S Rifaur Rahman, A.M.), [2023 SCC OnLine ITAT 7366](#)
- CIT v. Daulat Shetakari Sahakari Sakhar Karkhana Ltd.*, (Inturi Rama Rao, A.M. and **S.S. Viswanethra Ravi**, J.M.), [2023 SCC OnLine ITAT 7121](#)
- CIT v. Deloitte Tax Services India (P) Ltd.*, (R.K. Panda, A.M. and **Laliet Kumar**, J.M.), [2023 SCC OnLine ITAT 7187](#)

- CIT v. Entrepreneurs (P) Ltd.*, (Rajesh Kumar, A.M. and **Sonjoy Sarma**, J.M.), [2023 SCC OnLine ITAT 7306](#)
- CIT v. Farmson Pharmaceuticals Gujarat (P) Ltd.*, (**Annapurna Gupta**, A.M. and Suchitra Raghunath Kamble, J.M.), [2023 SCC OnLine ITAT 7351](#)
- CIT v. Gemini Iron & Steel-Pvt. Ltd.*, (V. Durga Rao, J.M. and **Manjunatha. G**, A.M.), [2023 SCC OnLine ITAT 7214](#)
- CIT v. Globus Spirits Ltd.*, (**N.K. Billaiya**, A.M. and Anubhav Sharma, J.M.), [2023 SCC OnLine ITAT 7320](#)
- CIT v. Gopinath Ramakrishnan*, (V. Durga Rao, J.M. and **Manjunatha. G**, A.M.), [2023 SCC OnLine ITAT 7218](#)
- CIT v. Habib Mohammad Umar Khan*, (**Vikas Awasthy**, J.M. and Amarjit Singh, A.M.), [2023 SCC OnLine ITAT 7201](#)
- CIT v. Horizon Buildcon (P) Ltd.*, (Dr M.L. Meena, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7292](#)
- CIT v. Impala Industrial Enterprises Ltd.*, (Rajpal Yadav, V.P. (Kz) and **Dr Manish Borad**, A.M.), [2023 SCC OnLine ITAT 7160](#)
- CIT v. India Trade Promotion Organization*, (Anil Chaturvedi, A.M. and **Narender Kumar Choudhry**, J.M.), [2023 SCC OnLine ITAT 7152](#)
- CIT v. Jolly Tea (India Ltd.)*, (**Suchitra Kamble**, J.M. and Waseem Ahmed, A.M.), [2023 SCC OnLine ITAT 7137](#)
- CIT v. Julius*, (Mahavir Singh, V.P. and **Manoj Kumar Aggarwal**, A.M.), [2023 SCC OnLine ITAT 7066](#)
- CIT v. Kaleesuware Refinery & Industry (P) Ltd.*, (Rama Kanta Panda, A.M. and **Laliet Kumar**, J.M.), [2023 SCC OnLine ITAT 7360](#)
- CIT v. Keystone Realtors (P) Ltd.*, (Aby T Varkey, J.M. and **Amarjit Singh**, A.M.), [2023 SCC OnLine ITAT 7253](#)
- CIT v. Kuber Mutual Benefits Ltd. Official Liquidator*, (**N.K. Billaiya**, A.M. and Anubhav Sharma, J.M.), [2023 SCC OnLine ITAT 7385](#)
- CIT v. Kuntal Mahesh Kumar Gandhi*, (Annapurna Gupta, A.M. and **Siddhartha Nautiyal**, J.M.), [2023 SCC OnLine ITAT 7104](#)
- CIT v. Macrotech Developers Ltd.*, (**Prashant Maharishi**, A.M. and Kuldip Singh, J.M.), [2023 SCC OnLine ITAT 7265](#)
- CIT v. Madhuben V. Patel*, (**Waseem Ahmed**, A.M. and Siddhartha Nautiyal, J.M.), [2023 SCC OnLine ITAT 7198](#)
- CIT v. Mahasagar Travels Ltd.*, (Waseem Ahmed, A.M. and **T.R. Senthil Kumar**, J.M.), [2023 SCC OnLine ITAT 7142](#)
- CIT v. Mana Sarabhai*, (Waseem Ahmed, A.M. and **Siddhartha Nautiyal**, J.M.), [2023 SCC OnLine ITAT 7267](#)
- CIT v. Mattapalli Ramgopal*, (**Duvvuru RL Reddy**, J.M. and S. Balakrishnan, A.M.), [2023 SCC OnLine ITAT 7396](#)
- CIT v. Max Buildtech (P) Ltd.*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7173](#)
- CIT v. Meghdeep Farms (P) Ltd.*, (Waseem Ahmed, A.M. and **Siddhartha Nautiyal**, J.M.), [2023 SCC OnLine ITAT 7264](#)

- CIT v. Nandita Pathak*, (**R.K. Panda**, A.M. and Laliet Kumar, J.M.), [2023 SCC OnLine ITAT 7326](#)
- CIT v. Om Shiva Traders (P) Ltd.*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7082](#)
- CIT v. Patiala distillers & Manufacturing Ltd.*, (**Divya Singh**, J.M. and Vikram Singh Yadav, A.M.), [2023 SCC OnLine ITAT 7274](#)
- CIT v. Pawan Cement Co. (P) Ltd.*, (Rajpal Yadav, V.P. (Kz) and **Dr Manish Borad**, A.M.), [2022 SCC OnLine ITAT 12935](#)
- CIT v. Payel Enterprise*, (Rajpal Yadav, V.P. (Kz) and Dr Manish Borad, A.M.), [2023 SCC OnLine ITAT 7156](#)
- CIT v. PEC Ltd.*, (**Challa Nagendra Prasad**, J.M. and Anadee Nath Misshra, A.M.), [2023 SCC OnLine ITAT 7336](#)
- CIT v. Planetcast Technologies Ltd.*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7170](#)
- CIT v. R.S. Brothers Retail India (P) Ltd.*, (**R.K. Panda**, A.M. and Laliet Kumar, J.M.), [2023 SCC OnLine ITAT 7193](#)
- CIT v. Rakesh Kumar Kuldipsingh Wadhawan*, (B.R. Baskaran, A.M. and Kavitha Rajagopal, J.M.), [2023 SCC OnLine ITAT 7374](#)
- CIT v. Rattan India Power Ltd.*, (**B.R. Baskaran**, A.M. and Kavitha Rajagopal, J.M.), [2023 SCC OnLine ITAT 7370](#)
- CIT v. Raudramukhi Commerce (P) Ltd.*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7331](#)
- CIT v. Ray Ban Sun Optics India (P) Ltd.*, (G.S. Pannu, President and **Saktijit Dey**, J.M.), [2023 SCC OnLine ITAT 7303](#)
- CIT v. Runwal Realtors (P) Ltd.*, (S.S.Viswanethra Ravi, J.M. and **Dr Dipak P. Ripote**, A.M.), [2023 SCC OnLine ITAT 7204](#)
- CIT v. Sangeeta Jain*, (Dr B.R.R. Kumar, A.M. and **Yogesh Kumar U.S.**, J.M.), [2023 SCC OnLine ITAT 7080](#)
- CIT v. Satyam Ispat (North East) Ltd.*, (Rajpal Yadav, V.P. (Kz) and **Dr Manish Borad**, A.M.), [2023 SCC OnLine ITAT 7161](#)
- CIT v. Semall Impex (P) Ltd.*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7332](#)
- CIT v. Shivlingeshwar Shikshan Sanstha*, (S.S.Godara, J.M. and **Dr Dipak P. Ripote**, A.M.), [2023 SCC OnLine ITAT 7212](#)
- CIT v. Surbhi Milk Foods & Beverages Ltd.*, (**Waseem Ahmed**, A.M. and Siddhartha Nautiyal, J.M.), [2023 SCC OnLine ITAT 7199](#)
- CIT v. Sureshkumar Suvalal Jaiswal*, (**Waseem Ahmed**, A.M. and T.R. Senthil Kumar, J.M.), [2023 SCC OnLine ITAT 7400](#)
- CIT v. Thane Zilla Madhyamik Shikshak Sangh Bsahkari Patpedhi Maryadit*, (Vikas Awasthy, J.M. and **M. Balaganesh**, A.M.), [2023 SCC OnLine ITAT 7061](#)
- CIT v. Total Sports & Entertainment India (P) Ltd.*, (M. Balaganesh, A.M. and **Sandeep Singh Karhail**, J.M.), [2023 SCC OnLine ITAT 7263](#)
- CIT v. Transocean Drilling Services (I) (P) Ltd.*, (**M. Balaganesh**, A.M. and Pavan Kumar Gadale, J.M.), [2023 SCC OnLine ITAT 7339](#)

- CIT v. Uflex Ltd.*, (**Shamim Yahya**, A.M. and Anubhav Sharma, J.M.), [2023 SCC OnLine ITAT 7088](#)
- CIT v. Vijaynagar Food & Nutraceuticals (P) Ltd.*, (Duvvuru RL Reddy, J.M. and **S. Balakrishnan**, A.M.), [2023 SCC OnLine ITAT 7373](#)
- CIT v. Vijaynagar Investment & Infra Developers (P) Ltd.*, (Duvvuru RL Reddy, J.M. and **S. Balakrishnan**, A.M.), [2023 SCC OnLine ITAT 7371](#)
- CIT v. Westwind Trading (P) Ltd.*, (Sajnay Garg, J.M. and **Girish Agrawal**, A.M.), [2023 SCC OnLine ITAT 7404](#)
- CIT v. Zen Matrix (P) Ltd.*, (**Annapurna Gupta**, A.M. and T.R. Senthil Kumar, J.M.), [2023 SCC OnLine ITAT 7166](#)
- Creative Capital Services (P) Ltd. v. CIT*, (**Diva Singh**, J.M. and Vikram Singh Yadav, A.M.), [2023 SCC OnLine ITAT 7277](#)
- D.J. Durairajpandian v. CIT*, (**Mahavir Singh**, V.P. and Arun Khodpia, A.M.), [2023 SCC OnLine ITAT 7321](#)
- Deepak Kumar Agrawal v. CIT*, (**Ravish Sood**, J.M.), [2023 SCC OnLine ITAT 7234](#)
- Deepakbhai Jerambhai Pansheriya v. CIT*, (**Annapurna Gupta**, A.M. and T.R.Senthil Kumar, J.M.), [2023 SCC OnLine ITAT 7349](#)
- Deshi Lohana Vidhyarthi Bhavan v. CIT*, (Waseem Ahmed, A.M. and **T.R. Senthil Kumar**, J.M.), [2023 SCC OnLine ITAT 7386](#)
- Dhanraj Mills (P) Ltd. v. CIT*, (B.R. Baskaran, A.M. and Kavitha Rajagopal, J.M.), [2023 SCC OnLine ITAT 7378](#)
- Dharti Associates Ashwamegh Project v. CIT*, (**Annapurna Gupta**, A.M. and Siddhartha Nautiyal, J.M.), [2023 SCC OnLine ITAT 7108](#)
- Dhondiba Chhaban Matere v. CIT*, (Inturi Rama Rao, A.M. and **S.S. Viswanethra Ravi**, J.M.), [2023 SCC OnLine ITAT 7118](#)
- Dibyendu Majhi v. CIT*, (Sanjay Garg, J.M.), [2023 SCC OnLine ITAT 7317](#)
- Dinesh Sharma v. CIT*, (Chandra Mohan Garg, J.M. and **Anadee Nath Misshra**, A.M.), [2023 SCC OnLine ITAT 7102](#)
- District Government Pleaders Public Prosecutor v. CIT*, (Annapurna Gupta, A.M. and **Siddhartha Nautiyal**, J.M.), [2023 SCC OnLine ITAT 7363](#)
- Dnyaneshwar Trust v. CIT*, (**Satbeer Singh Godara**, J.M. and Dr Dipak P. Ripote, A.M.), [2023 SCC OnLine ITAT 7209](#)
- Dr. Hisamuddin Papa v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), [2023 SCC OnLine ITAT 7407](#)
- Dr. Ramesh Kisanrao Sonawane v. Assessing Officer*, (S.S.Godara, J.M. and **Dr Dipak P. Ripote**, A.M.), [2023 SCC OnLine ITAT 7202](#)
- Eastern Warehouse Corpn. Visakhapatnam v. CIT*, (**Duvvuru RL Reddy**, J.M.), [2023 SCC OnLine ITAT 7206](#)
- Ebixcash Ltd. v. Circle*, (**Anil Chaturvedi**, A.M. and Chandra Mohan Garg, J.M.), [2023 SCC OnLine ITAT 7165](#)
- Emak Glass Fibre & Accessories (P) Ltd. v. CIT*, (V. Durga Rao, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2023 SCC OnLine ITAT 7269](#)
- Ess Ess Kay Engg. Co. (P) Ltd. v. CIT*, (**Dr M.L. Meena**, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7138](#)

- Essar Steel Metal Trading Ltd. v. CIT*, (**B.R. Baskaran**, A.M. and Kavitha Rajagopal, J.M.), 2023 [SCC OnLine ITAT 7367](#)
- Eyelid Mercantiles Pvt. Ltd. v. CIT*, (Sanjay Garg, J.M. and **Girish Agrawal**, A.M.), 2023 [SCC OnLine ITAT 7381](#)
- Faizul Uloom HS JR College v. CIT*, (Inturi Rama Rao, A.M. and S.S. Viswanethra Ravi, J.M.), 2023 [SCC OnLine ITAT 7074](#)
- Faljibhai Laljibhai Chaudhari v. CIT*, (Suchitra Kamble, J.M.), 2023 [SCC OnLine ITAT 7354](#)
- Fazal Frozen Food (P) Ltd. v. CIT*, (**Shamim Yahya**, A.M. and Astha Chandra, J.M.), 2023 [SCC OnLine ITAT 7242](#)
- Flextronics Technologies (India) (P) Ltd. v. CIT*, (V. Durga Rao, J.M. and **Manoj Kumar Aggarwal**, A.M.), 2023 [SCC OnLine ITAT 7295](#)
- FLSmidth (P) Ltd. v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), 2023 [SCC OnLine ITAT 7226](#)
- Forcas Apparels v. CIT*, (Sanjay Garg, J.M. and **Girish Agrawal**, A.M.), 2023 [SCC OnLine ITAT 7403](#)
- G.P. Tronics (P) Ltd. v. CIT*, (**Rajpal Yadav**, V.P. (Kz) and Rajesh Kumar, A.M.), 2023 [SCC OnLine ITAT 7322](#)
- Gagan Arora v. CIT*, (**Vikram Singh Yadav**, A.M.), 2023 [SCC OnLine ITAT 7122](#)
- Gagandeep Singh Bakshi v. CIT*, (**Inturi Rama Rao**, A.M. and S.S. Viswanethra Ravi, J.M.), 2023 [SCC OnLine ITAT 7075](#)
- Ganapati Agro Products v. CIT*, (**Rajpal Yadav**, V.P. (Kz) and Rajesh Kumar, A.M.), 2023 [SCC OnLine ITAT 7270](#)
- Ganesan Jaganathan v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), 2023 [SCC OnLine ITAT 7412](#)
- Ganisha Global Gulal (P) Ltd. v. CIT*, (**Ravish Sood**, J.M. and G.D. Padmahshali, A.M.), 2023 [SCC OnLine ITAT 7228](#)
- Ganeshan Puroshothaman Achari v. CIT*, (**Ravish Sood**, J.M.), 2023 [SCC OnLine ITAT 7256](#)
- Gautambhai Shambhubhai Vaghasiya v. CIT*, (Waseem Ahmed, A.M. and **T.R. Senthil Kumar**, J.M.), 2023 [SCC OnLine ITAT 7141](#)
- GEMS Education Society v. CIT*, (**N.K. Billaiya**, A.M. and Anubhav Sharma, J.M.), 2023 [SCC OnLine ITAT 7319](#)
- Girishbhai Nanjibhai Solanki v. CIT*, (**Waseem Ahmed**, A.M. and Madhumita Roy, J.M.), 2023 [SCC OnLine ITAT 7078](#)
- Goldmine Buildcon (P) Ltd. v. CIT*, (Shamim Yahya, A.M. and Anubhav Sharma, J.M.), 2023 [SCC OnLine ITAT 7093](#)
- Gopu Neelima v. CIT*, (Duvvuru RL Reddy, J.M. and **S. Balakrishnan**, A.M.), 2023 [SCC OnLine ITAT 7157](#)
- Gujarat Maritime Board v. CIT*, (Waseem Ahmed, A.M. and **Siddhartha Nautiyal**, J.M.), 2023 [SCC OnLine ITAT 7394](#)
- Gujarat State Fertilizers & Chemicals Ltd. v. CIT*, (**Annapurna Gupta**, A.M. and Siddhartha Nautiyal, J.M.), 2023 [SCC OnLine ITAT 1248](#)
- Gurmeet Singh v. CIT*, (C.M. Garg, J.M. and **Dr B.R.R. Kumar**, A.M.), 2023 [SCC OnLine ITAT 7195](#)

- Hanuman Surya Sagar Soma v. CIT*, (**Laliet Kumar**, J.M.), [2023 SCC OnLine ITAT 7231](#)
- Harcharan Dass Gupta v. CIT*, (Shamim Yahya, A.M. and **C.M. Garg**, J.M.), [2023 SCC OnLine ITAT 7296](#)
- Harsha Rice Mills (P) Ltd. v. CIT*, (**Ravish Sood**, J.M. and G.D. Padmahshali, A.M.), [2023 SCC OnLine ITAT 7282](#)
- Hemantkumar Chimanlal Broker Super market Premises v. CIT*, (**Annapurna Gupta**, A.M. and Siddhartha Nautiyal, J.M.), [2023 SCC OnLine ITAT 7350](#)
- Hindalco Industries Ltd. v. CIT*, (**Prashant Maharishi**, A.M. and Kavitha Rajagopal, J.M.), [2023 SCC OnLine ITAT 7316](#)
- Hollister Medical India (P) Ltd. v. CIT*, (N.K. Billaiya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 7392](#)
- Hothur Mohammed Tauseef v. CIT*, (Chandra Poojari, A.M. and **Anikesh Banerjee**, J.M.), [2023 SCC OnLine ITAT 7361](#)
- Indivar Marketing (P) Ltd. v. CIT*, (**Sonjoy Sarma**, J.M. and Girish Agrawal, A.M.), [2023 SCC OnLine ITAT 7329](#)
- Integra Engineering India Ltd. v. CIT*, (Annapurna Gupta, A.M. and **Suchitra Kamble**, J.M.), [2023 SCC OnLine ITAT 7233](#)
- International Management Technologies (P) Ltd. v. CIT*, (N.K. Billaiya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 7402](#)
- Iswarya Health Care v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), [2023 SCC OnLine ITAT 7224](#)
- Jagdish Kumar v. CIT*, (**Dr M.L. Meena**, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7140](#)
- Jaswanti Devi v. CIT*, (**Ravish Sood**, J.M.), [2023 SCC OnLine ITAT 7259](#)
- Jatin Garg & Sons v. CIT*, (**Kul Bharat**, J.M.), [2023 SCC OnLine ITAT 7183](#)
- Jaykumar Jivraj Shah v. CIT*, (**Inturi Rama Rao**, A.M.), [2023 SCC OnLine ITAT 7312](#)
- Jeevan Kalyana Sadhana Kendra v. CIT*, (George Mathan, J.M. and Arun Khodpia, A.M.), [2023 SCC OnLine ITAT 7085](#)
- Jindal Infosolutions Ltd. v. CIT*, (**N.K. Billaiya**, A.M. and Anubhav Sharma, J.M.), [2023 SCC OnLine ITAT 7327](#)
- K. Sankar Rao v. CIT*, (Mahavir Singh, V.P. and **Manoj Kumar Aggarwal**, A.M.), [2023 SCC OnLine ITAT 7065](#)
- Kailaswasi Narayan v. CIT*, (**Inturi Rama Rao**, A.M. and S.S. Viswanethra Ravi, J.M.), [2023 SCC OnLine ITAT 7076](#)
- Kalash Buildtech (P) Ltd. v. CIT*, (N.K. Billaiya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 7401](#)
- Kamakahya Advisory Services (P) Ltd. v. CIT*, (Annapurna Gupta, A.M. and **T.R. Senthil Kumar**, J.M.), [2023 SCC OnLine ITAT 7384](#)
- Kamal Kishore Rathi v. CIT*, (**Kuldip Singh**, J.M.), [2023 SCC OnLine ITAT 7369](#)
- Kanwal Raj Singh Kanwar v. CIT*, (**Shamim Yahya**, A.M. and Anubhav Sharma, J.M.), [2023 SCC OnLine ITAT 7185](#)
- Karina Kunjana Kapoor v. CIT*, (Shamim Yahya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 1251](#)

- Kerala Gramin Bank v. CIT*, (Sanjay Arora, A.M. and Sandeep Gosain, J.M.), [2023 SCC OnLine ITAT 7129](#)
- Keval Niraj Hutheesing v. CIT*, (Suchitra Kamble, J.M.), [2023 SCC OnLine ITAT 7355](#)
- Kishore Kumar v. CIT*, (**R.K. Panda**, A.M. and K. Narasimha Chary, J.M.), [2023 SCC OnLine ITAT 7244](#)
- KM Automobiles v. CIT*, (**Ravish Sood**, J.M. and Dr Dipak P. Ripote, A.M.), [2023 SCC OnLine ITAT 7191](#)
- Krishan Chander v. CIT*, (Dr M.L. Meena, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7084](#)
- Krishan Gopal Marwaha v. CIT*, (**Dr M.L. Meena**, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7132](#)
- Krushnalal Bhagwandas Patel v. CIT*, (Pawan Singh, J.M. and **Dr A.L. Saini**, A.M.), [2023 SCC OnLine ITAT 7149](#)
- Lakshmi Ram Sharan v. CIT*, (Mahavir Singh, V.P. and **Manoj Kumar Aggarwal**, A.M.), [2023 SCC OnLine ITAT 7067](#)
- Lata Narang v. CIT*, (**Dr M.L. Meena**, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7134](#)
- Laziz Suppliers (P) Ltd. v. CIT*, (**Rajpal Yadav**, V.P. (Kz) and Girish Agrawal, A.M.), [2023 SCC OnLine ITAT 7323](#)
- Lenovo (India) (P) Ltd. v. CIT*, (Beena Pillai, J.M. and **Laxmi Prasad Sahu**, A.M.), [2023 SCC OnLine ITAT 7255](#)
- Light Associates Ministry of St. Barnaba Society Khammam v. CIT*, (**R.K. Panda**, A.M. and Laliet Kumar, J.M.), [2023 SCC OnLine ITAT 7302](#)
- M.G. Anand Reddy v. CIT*, (N.V. Vasudevan, V.P. and **Padmavathy S**, A.M.), [2023 SCC OnLine ITAT 7213](#)
- M.P. Enterprises v. CIT*, (**Inturi Rama Rao**, A.M. and S.S. Viswanethra Ravi, J.M.), [2023 SCC OnLine ITAT 7090](#)
- Madhu Dwivedi v. CIT*, (**Kul Bharat**, J.M.), [2023 SCC OnLine ITAT 7180](#)
- Madhya Gujarat Vij Co. Ltd. v. CIT*, (Annapurna Gupta, A.M. and **Siddhartha Nautiyal**, J.M.), [2023 SCC OnLine ITAT 1249](#)
- Madhya Gujarat Vij Co. Ltd. v. CIT*, (Waseem Ahmed, A.M. and **T.R. Senthil Kumar**, J.M.), [2023 SCC OnLine ITAT 7390](#)
- Magnum International Trading Co. (P) Ltd. v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7174](#)
- Mani Prakash v. CIT*, (Challa Nagendra Prasad, J.M. and **Anadee Nath Misshra**, A.M.), [2023 SCC OnLine ITAT 7101](#)
- Maniben Amrutlal Patel Sattahall v. CIT*, (Suchitra Kamble, J.M.), [2023 SCC OnLine ITAT 7358](#)
- Manish Raichand Shah v. CIT*, (Waseem Ahmed, A.M. and **T.R. Senthil Kumar**, J.M.), [2023 SCC OnLine ITAT 7391](#)
- Manjinder Singh v. CIT*, (**Dr M.L. Meena**, A.M. and Anikesh Banerjee, J.M.), [2023 SCC OnLine ITAT 7133](#)
- Meera BEG v. CIT*, (**Inturi Rama Rao**, A.M. and S.S. Viswanethra Ravi, J.M.), [2023 SCC OnLine ITAT 7114](#)

- Meeta Singh v. CIT*, (C.M. Garg, J.M.), [2023 SCC OnLine ITAT 7096](#)
- Megha Garg v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7177](#)
- Merlin Land & Housing (P) Ltd. v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7168](#)
- Mir Zardari Qureshi v. CIT*, (**Ravish Sood**, J.M.), [2023 SCC OnLine ITAT 7258](#)
- Misrilall Mines (P) Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7345](#)
- Mohd Javed v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7172](#)
- Mohmmad Mukul v. CIT*, (Rajpal Yadav, V.P. (Kz) and **Rajesh Kumar**, A.M.), [2023 SCC OnLine ITAT 7261](#)
- Mohmmmed Haris v. CIT*, (Sanjay Arora, A.M. and Sandeep Gosain, J.M.), [2023 SCC OnLine ITAT 7127](#)
- MPCL Industries Ltd. v. CIT*, (**Anil Chaturvedi**, A.M. and N.K. Choudhry, J.M.), [2023 SCC OnLine ITAT 7163](#)
- Mudda Shamala v. CIT*, (Chandra Poojari, A.M. and **Anikesh Banerjee**, J.M.), [2023 SCC OnLine ITAT 7364](#)
- Mulki Sundar Ram Shetty Nagar Ayyappa Swamy Temple Trust v. CIT*, (**George George K**, J.M. and Laxmi Prasad Sahu, A.M.), [2023 SCC OnLine ITAT 7338](#)
- Mundra Finvest Gujarat Ltd. v. CIT*, (**Waseem Ahmed**, A.M. and Siddhartha Nautiyal, J.M.), [2023 SCC OnLine ITAT 7399](#)
- Mustafabad Farmers Service Coop. Society Ltd. v. CIT*, (**Vikram Singh Yadav**, A.M.), [2023 SCC OnLine ITAT 7125](#)
- Naga Siva Kumar Kondri v. CIT*, (Duvvuru RL Reddy, J.M. and **S. Balakrishnan**, A.M.), [2023 SCC OnLine ITAT 7375](#)
- Nagesh Consultants v. CIT*, (**N.V. Vasudevan**, V.P. and Laxmi Prasad Sahu, A.M.), [2023 SCC OnLine ITAT 7188](#)
- Narayana Ningareddypally v. CIT*, (**Laliet Kumar**, J.M.), [2023 SCC OnLine ITAT 7352](#)
- Narbarda Prasad Gupta v. CIT*, (**Ravish Sood**, J.M.), [2023 SCC OnLine ITAT 7260](#)
- Narinder Pal Singh v. CIT*, (N.K. Billaiya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 7227](#)
- National Bakery Machine v. CIT*, (**Kul Bharat**, J.M.), [2023 SCC OnLine ITAT 7197](#)
- National Fertilizers Ltd. v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7081](#)
- Nemuri Jana Bai v. CIT*, (**R.K. Panda**, A.M. and Laliet Kumar, J.M.), [2023 SCC OnLine ITAT 7186](#)
- New Tea Co. Ltd. v. CIT*, (Sajnay Garg, J.M. and **Girish Agrawal**, A.M.), [2023 SCC OnLine ITAT 7287](#)
- Nibhas Sinha v. CIT*, (Dr Manish Borad, A.M. and **Sonjoy Sarma**, J.M.), [2023 SCC OnLine ITAT 7113](#)
- Nirmal Singh Malhi v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7167](#)
- Nishchint Bagga v. CIT*, (Shamim Yahya, A.M.), [2023 SCC OnLine ITAT 7222](#)

- NSIB Security Services (P) Ltd. v. CIT*, (Dr Manish Borad, A.M. and **Sonjoy Sarma**, J.M.), [2023 SCC OnLine ITAT 7112](#)
- Oceanic Vehicles (P) Ltd. v. CIT*, (**Waseem Ahmed**, A.M.), [2023 SCC OnLine ITAT 1247](#)
- Om Pizza & Eats India (P) Ltd. v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7169](#)
- Opal Buildwell (P) Ltd. v. CIT*, (Dr B.R.R. Kumar, A.M. and **Yogesh Kumar Us**, J.M.), [2023 SCC OnLine ITAT 7241](#)
- Owens Corning Insulating Systems v. CIT*, (M. Balaganesh, A.M. and **Sandeep Singh Karhail**, J.M.), [2023 SCC OnLine ITAT 7393](#)
- Panalpine World Transport India (P) Ltd. v. CIT*, (G.S. Pannu, President and **Saktijit Dey**, J.M.), [2023 SCC OnLine ITAT 7304](#)
- Pandharinath Tukaram Pathare v. CIT*, (Inturi Rama Rao, A.M. and **Partha Sarathi Chaudhury**, J.M.), [2023 SCC OnLine ITAT 7337](#)
- Parasben Jivanbhai Vadhiya v. CIT*, (**Pawan Singh**, J.M.), [2023 SCC OnLine ITAT 7190](#)
- Parshwa Print Pack (P) Ltd. v. CIT*, (Suchitra Kamble, J.M. and **Waseem Ahmed**, A.M.), [2023 SCC OnLine ITAT 7389](#)
- Parvati Devi v. CIT*, (**Vijay Pal Rao**, J.M. and Ramit Kochar, A.M.), [2023 SCC OnLine ITAT 7178](#)
- Paulomi Iyer v. CIT*, (**Waseem Ahmed**, A.M. and Madhumita Roy, J.M.), [2023 SCC OnLine ITAT 7397](#)
- Pawanjeet Kaur v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7175](#)
- Pearl Tracom (P) Ltd. v. CIT*, (Rajpal Yadav, V.P. and **Dr Manish Borad**, A.M.), [2023 SCC OnLine ITAT 7159](#)
- Peethambra Buildcom Ltd. v. CIT*, (C.M. Garg, J.M. and **Pradip Kumar Kedia**, A.M.), [2023 SCC OnLine ITAT 7279](#)
- Petrofils Coop. Ltd. v. CIT*, (Annapurna Gupta, A.M.), [2023 SCC OnLine ITAT 7387](#)
- Philips India Ltd. v. CIT*, (Rajpal Yadav, V.P. and **Girish Agrawal**, A.M.), [2023 SCC OnLine ITAT 7285](#)
- Phoenix Comtrade (P) Ltd. v. CIT*, (**Prashant Maharishi**, A.M. and Pavan Kumar Gadale, J.M.), [2023 SCC OnLine ITAT 7215](#)
- Platinum Properties v. CIT*, (**B.R. Baskaran**, A.M. and Pavan Kumar Gadale, J.M.), [2023 SCC OnLine ITAT 7368](#)
- PP Jewellers (P) Ltd. v. CIT*, (Dr B.R.R. Kumar, A.M. and **Yogesh Kumar Us**, J.M.), [2022 SCC OnLine ITAT 12936](#)
- Pradip Dayanand Kothari v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), [2023 SCC OnLine ITAT 7225](#)
- Pratap Joisher v. CIT*, (Prashant Maharishi, A.M. and **Kuldip Singh**, J.M.), [2023 SCC OnLine ITAT 7372](#)
- Praveen Kumar Jain v. CIT*, (**R.K. Panda**, A.M. and K. Narasimha Chary, J.M.), [2023 SCC OnLine ITAT 7243](#)
- Preeti Kamalkant Tibrewala v. CIT*, (**R.S. Syal**, V.P.), [2023 SCC OnLine ITAT 7073](#)
- Prem Lata Aggarwal v. CIT*, (Diva Singh, J.M.), [2023 SCC OnLine ITAT 7276](#)

- Pride & Expert Properties (P) Ltd. v. CIT*, (**Inturi Rama Rao**, A.M. and Partha Sarathi Chaudhury, J.M.), [2023 SCC OnLine ITAT 7342](#)
- Puducherry Tourism Development Corpn. Ltd. v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), [2023 SCC OnLine ITAT 7410](#)
- Purnartha Investment Advisers (P) Ltd. v. CIT*, (S.S.Godara, J.M. and **Dr Dipak P. Ripote**, A.M.), [2023 SCC OnLine ITAT 7203](#)
- Qawareb Ship Management - LLC Dubai v. CIT*, (**Suchitra Kamble**, J.M. and Waseem Ahmed, A.M.), [2023 SCC OnLine ITAT 7151](#)
- Radison Projects (P) Ltd. v. CIT*, (**Dr Manish Borad**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 1069](#)
- Raghav Aggarwal v. CIT*, (Dr M.L. Meena, A.M. and **Anikesh Banerjee**, J.M.), [2023 SCC OnLine ITAT 7100](#)
- Rajeev Gupta v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7176](#)
- Rajender Kumar Budhiraja v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7079](#)
- Rajendrasing Giansing Bharadwaj v. CIT*, (Suchitra Kamble, J.M.), [2023 SCC OnLine ITAT 7135](#)
- Rakesh Kumar Kaura Grain Market v. CIT*, (**Vikram Singh Yadav**, A.M.), [2023 SCC OnLine ITAT 7126](#)
- Rakesh Rathi v. CIT*, (**Chandra Mohan Garg**, J.M.), [2023 SCC OnLine ITAT 7086](#)
- Ravinder Bansal v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7083](#)
- Ravindera Hire Purchase & Finance (P) Ltd. v. CIT*, (N.K. Choudhry, J.M. and **Dr B.R.R. Kumar**, A.M.), [2023 SCC OnLine ITAT 7194](#)
- Ravindra Dnyaneshwar Kolte v. CIT*, (**R.S. Syal**, V.P.), [2023 SCC OnLine ITAT 7072](#)
- Raymon Patel Gelatine (P) Ltd. v. CIT*, (Annapurna Gupta, A.M. and **Siddhartha Nautiyal**, J.M.), [2023 SCC OnLine ITAT 7105](#)
- Reliance Infrastructure Ltd. v. CIT*, (Amit Shukla, J.M. and M. Balaganesh, A.M.), [2023 SCC OnLine ITAT 7252](#)
- Reyaz Ahmad Rather v. CIT*, (Dr M.L. Meena, A.M. and **Anikesh Banerjee**, J.M.), [2023 SCC OnLine ITAT 7095](#)
- RFS India Telecom (P) Ltd. v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7171](#)
- Rinku Kumar v. CIT*, (**Vikram Singh Yadav**, A.M.), [2023 SCC OnLine ITAT 7124](#)
- Rohan Sanjay Patel v. CIT*, (**Pawan Singh**, J.M.), [2023 SCC OnLine ITAT 7147](#)
- S&P Capital IQ (India) (P) Ltd. v. CIT*, (Rama Kanta Panda, A.M. and **K. Narasimha Chary**, J.M.), [2023 SCC OnLine ITAT 7210](#)
- Sagara Vikasa Mutually Aided Coop Thrift Society Ltd. v. CIT*, (**Duvvuru RL Reddy**, J.M.), [2023 SCC OnLine ITAT 7398](#)
- Sai Organic Farms v. CIT*, (Aby T. Varkery, J.M. and **Manjunatha. G**, A.M.), [2023 SCC OnLine ITAT 7297](#)
- Samsung C & T Corpn. v. CIT*, (G.S. Pannu, President and **Saktijit Dey**, J.M.), [2023 SCC OnLine ITAT 7251](#)

- Sandhya Gaur v. CIT*, (Dr B.R.R. Kumar, A.M. and **Yogesh Kumar U.S.**, J.M.), [2023 SCC OnLine ITAT 7164](#)
- Sandhya Singh v. CIT*, (**Dr Manish Borad**, A.M.), [2023 SCC OnLine ITAT 7158](#)
- Sandip Balvantrai Naik v. CIT*, (Pawan Singh, J.M. and Dr Arjun Lal Saini, A.M.), [2023 SCC OnLine ITAT 7116](#)
- Sanjay Awathare Chandrapur v. CIT*, (**R.K. Panda**, A.M. and K. Narasimha Chary, J.M.), [2023 SCC OnLine ITAT 7272](#)
- Sanjeev Kumar Rana v. CIT*, (**A.D. Jain**, V.P. and Vikram Singh Yadav, A.M.), [2023 SCC OnLine ITAT 7117](#)
- Sarat Chatterjee & Co. VSP (P) Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7357](#)
- Saroj Singhal v. CIT*, (Dr B.R.R. Kumar, A.M. and **Yogesh Kumar U.S.**, J.M.), [2023 SCC OnLine ITAT 7070](#)
- Satbir Singh Bhullar v. CIT*, (Dr M.L. Meena, A.M. and **Anikesh Banerjee**, J.M.), [2023 SCC OnLine ITAT 7094](#)
- SC Enviro Agro India (P) Ltd. v. CIT*, (**Prashant Maharishi**, A.M. and Sandeep Singh Karhail, J.M.), [2023 SCC OnLine ITAT 7266](#)
- Shaju Ninan John v. CIT*, (Sanjay Arora, A.M. and Sandeep Gosain, J.M.), [2023 SCC OnLine ITAT 7128](#)
- Sham Singh v. CIT*, (Diva Singh, J.M. and **Vikram Singh Yadav**, A.M.), [2023 SCC OnLine ITAT 7123](#)
- Shambhu Sharan Giri v. CIT*, (Sanjay Garg, J.M. and **Rajesh Kumar**, A.M.), [2023 SCC OnLine ITAT 7408](#)
- Shamjibhai M Sheladiya v. CIT*, (**Pawan Singh**, J.M.), [2023 SCC OnLine ITAT 7145](#)
- Sharad Kumar Garg v. CIT*, (**Kul Bharat**, J.M.), [2023 SCC OnLine ITAT 7181](#)
- Sharda Educational Society v. CIT*, (**Dr Manish Borad**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7162](#)
- Shashi Jain v. CIT*, (Sajay Garg, J.M. and **Girish Agrawal**, A.M.), [2023 SCC OnLine ITAT 7286](#)
- Sheetal Natwarlal Lakhia Lahia Petrol Pump v. CIT*, (Suchitra Kamble, J.M.), [2023 SCC OnLine ITAT 7359](#)
- Shivam Umesh Tanna v. CIT*, (S. Rifaur Rahman, A.M. and **Sandeep Singh Karhail**, J.M.), [2023 SCC OnLine ITAT 7200](#)
- Shree Navavaghiya Seva Sahkari Mandali Ltd. v. CIT*, (Waseem Ahmed, A.M. and **T.R. Senthil Kumar**, J.M.), [2023 SCC OnLine ITAT 7130](#)
- Shree Sarvamangal Coop. Credit Society Ltd. v. CIT*, (Annapura Gupta, A.M.), [2023 SCC OnLine ITAT 7346](#)
- Shreenathji Developers v. CIT*, (Waseem Ahmed, A.M. and T.R. Senthil Kumar, J.M.), [2023 SCC OnLine ITAT 7143](#)
- Shri Kalpataru Credit Coop. Society Ltd. v. CIT*, (Suchitra Kamble, J.M. and **Waseem Ahmed**, A.M.), [2023 SCC OnLine ITAT 7069](#)
- Shweta Bose v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7348](#)
- Siara Engineering (P) Ltd. v. CIT*, (**Inturi Rama Rao**, A.M. and Partha Sarathi Chaudhury, J.M.), [2023 SCC OnLine ITAT 7315](#)

- Socially India Included Foundation v. CIT*, (C.M. Garg, J.M. and **Pradip Kumar Kedia**, A.M.), 2023 SCC OnLine ITAT 7291
- Soft Tex Processing Mills v. CIT*, (Mahavir Singh, V.P. and **Manoj Kumar Aggarwal**, A.M.), 2023 SCC OnLine ITAT 7068
- Solar Outsourcing Services v. CIT*, (V. Durga Rao, J.M. and **Manjunatha. G**, A.M.), 2023 SCC OnLine ITAT 7221
- Sona Power (P) Ltd. v. CIT*, (**Ravish Sood**, J.M. and Arun Khodpia, A.M.), 2023 SCC OnLine ITAT 7307
- Sreedhars CCE v. CIT*, (Duvvuru RL Reddy, J.M. and **S. Balakrishnan**, A.M.), 2023 SCC OnLine ITAT 7376
- Sri Lakshmi Constructions v. CIT*, (**Duvvuru RL Reddy**, J.M. and S. Balakrishnan, A.M.), 2023 SCC OnLine ITAT 7395
- Subhash Rana v. CIT*, (Diva Singh, J.M.), 2023 SCC OnLine ITAT 7275
- Subrata Bhuiya v. CIT*, (Rajpal Yadav, V.P. and **Girish Agrawal**, A.M.), 2023 SCC OnLine ITAT 7284
- Sudharani v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), 2023 SCC OnLine ITAT 7411
- Sumeet Agarwal v. CIT*, (**Laliet Kumar**, J.M.), 2023 SCC OnLine ITAT 7232
- Sumit Grewal v. CIT*, (**Kul Bharat**, J.M.), 2023 SCC OnLine ITAT 7182
- Sunag Engineering (P) Ltd. v. CIT*, (Sajnay Garg, J.M. and **Girish Agrawal**, A.M.), 2023 SCC OnLine ITAT 7289
- Sunil Fatandas Chavhani v. CIT*, (**Waseem Ahmed**, A.M.), 2023 SCC OnLine ITAT 7077
- Sunil Kumar Ahuja v. CIT*, (**R.K. Panda**, A.M. and Laliet Kumar, J.M.), 2023 SCC OnLine ITAT 7250
- Sureshbhai Boghajibhai Patel v. CIT*, (Suchitra Kamble, J.M.), 2023 SCC OnLine ITAT 7063
- Sureshbhai Devabhai Bharwad v. CIT*, (Suchitra Kamble, J.M.), 2023 SCC OnLine ITAT 7356
- Suryavathi Gandiboina v. CIT*, (**R.K. Panda**, A.M. and K. Narasima Chary, J.M.), 2023 SCC OnLine ITAT 7245
- Sushil Kumar Agrawal v. CIT*, (**Ravish Sood**, J.M. and Arun Khodpia, A.M.), 2023 SCC OnLine ITAT 7262
- Tarachand Annsaheb Gaikwad v. CIT*, (**R.S. Syal**, V.P.), 2023 SCC OnLine ITAT 7071
- Tata Communication Ltd. v. CIT*, (**B.R. Baskaran**, A.M. and Kavitha Rajagopal, J.M.), 2023 SCC OnLine ITAT 7377
- The Big Kanchipuram Coop. Town Bank Ltd. v. CIT*, (V. Durga Rao, J.M. and **Manoj Kumar Aggarwal**, A.M.), 2023 SCC OnLine ITAT 7293
- The House Lay His Apartment Coop GH Society Ltd. v. CIT*, (Diva Singh, J.M.), 2023 SCC OnLine ITAT 7278
- The Mahila Vikas Coop. Thrift & Credit Society Ltd. v. CIT*, (Pawan Singh, J.M. and **Dr A.L. Saini**, A.M.), 2023 SCC OnLine ITAT 7148
- Thiduvil Balakrishnan v. CIT*, (Aby T. Varkery, J.M. and **Manjunatha. G**, A.M.), 2023 SCC OnLine ITAT 7299
- Titagarh Wagons Ltd. v. CIT*, (Sajnay Garg, J.M. and **Girish Agrawal**, A.M.), 2023 SCC OnLine ITAT 7283

- Toyota Industries Engine India (P) Ltd. v. CIT*, (N.V. Vasudevan, V.P. and **Chandra Poojari**, A.M.), [2023 SCC OnLine ITAT 7153](#)
- Toyota Tsusho India (P) Ltd. v. CIT*, (N.V. Vasudevan, V.P. and **Laxmi Prasad Sahu**, A.M.), [2023 SCC OnLine ITAT 7109](#)
- Tubacex Prakash India (P) Ltd. v. CIT*, (**M. Balaganesh**, A.M. and Pavan Kumar Gadale, J.M.), [2023 SCC OnLine ITAT 7230](#)
- Unagatla Large Sized Coop. Credit Society Ltd. v. CIT*, (**Duvvuru RL Reddy**, J.M.), [2023 SCC OnLine ITAT 7207](#)
- Uniloids Bio Sciences (P) Ltd. v. CIT*, (Rama Kanta Panda, A.M. and Laliet Kumar, J.M.), [2023 SCC OnLine ITAT 7353](#)
- UOP India (P) Ltd. v. CIT*, (**Dr B.R.R. Kumar**, A.M. and Yogesh Kumar US, J.M.), [2023 SCC OnLine ITAT 7146](#)
- V Durai v. CIT*, (Mahavir Singh, V.P. and **Manoj Kumar Aggarwal**, A.M.), [2023 SCC OnLine ITAT 7064](#)
- Vasamsetty Veera Venkata Satyanarayana v. CIT*, (Rama Kanta Panda, A.M. and **Laliet Kumar**, J.M.), [2023 SCC OnLine ITAT 7229](#)
- Vasantkumar Prahladbhai Kanudawala v. CIT*, (Annapurna Gupta, A.M.), [2023 SCC OnLine ITAT 7347](#)
- Ved Textiles & Apparels v. CIT*, (Sanjay Garg, J.M. and **Rajesh Kumar**, A.M.), [2023 SCC OnLine ITAT 7406](#)
- Vedams Software Solutions India (P) Ltd. v. CIT*, (**Rama Kanta Panda**, A.M. and K. Narasimha Chary, J.M.), [2023 SCC OnLine ITAT 7115](#)
- Veena Devi Jagatramka v. CIT*, (George Mathan, J.M. and Arun Khodpia, A.M.), [2023 SCC OnLine ITAT 7247](#)
- Venkata Rama S. Varma Vegesna v. CIT*, (**Duvvuru RL Reddy**, J.M. and S. Balakrishnan, A.M.), [2023 SCC OnLine ITAT 7205](#)
- Vijay Kumar v. CIT*, (Shamim Yahya, A.M.), [2023 SCC OnLine ITAT 7220](#)
- Vijay Pal Garg v. CIT*, (Shamim Yahya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 7192](#)
- Vijaya Ganapathy v. CIT*, (**V. Durga Rao**, J.M. and G. Manjunatha, A.M.), [2023 SCC OnLine ITAT 7409](#)
- Vijender Singh Chaudhary v. CIT*, (**Anil Chaturvedi**, A.M. and Yogesh Kumar Us, J.M.), [2023 SCC OnLine ITAT 7324](#)
- Vikramjit Singh v. CIT*, (Shamim Yahya, A.M. and **Anubhav Sharma**, J.M.), [2023 SCC OnLine ITAT 7089](#)
- VISA International Ltd. v. CIT*, (Rajpal Yadav, V.P. and Girish Agrawal, A.M.), [2023 SCC OnLine ITAT 7380](#)
- Vivek Kumar Batra v. CIT*, (**Ravish Sood**, J.M.), [2023 SCC OnLine ITAT 7257](#)
- Weilburger Coatings (India) (P) Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2023 SCC OnLine ITAT 7344](#)
- Western India Ceramics (P) Ltd. v. CIT*, (Waseem Ahmed, A.M. and **Siddhartha Nautiyal**, J.M.), [2023 SCC OnLine ITAT 7107](#)

Woolvest Merchandise v. CIT, (Dr Manish Borad, A.M. and **Sonjoy Sarma**, J.M.), [2023 SCC OnLine ITAT 7111](#)

WSP Consultants India (P) Ltd. v. CIT, (G.S. Pannu, President and **Saktijit Dey**, J.M.), [2023 SCC OnLine ITAT 7305](#)

Yash Paul Malhotra v. CIT, (Dr M.L. Meena, A.M. and **Anikesh Banerjee**, J.M.), [2023 SCC OnLine ITAT 7099](#)

Yubraj Agro Foods (P) Ltd. v. CIT, (**Challa Nagendra Prasad**, J.M. and Pradip Kumar Kedia, A.M.), [2023 SCC OnLine ITAT 7382](#)

National Company Law Tribunal [2]

Eduvanz Financing (P) Ltd. v. Abutani Mercantile (P) Ltd., (Rammurti Kushawaha, Member (Judicial)), [2025 SCC OnLine NCLT 10224](#)

UV Asset Reconstruction Co. Ltd. v. Electrosteel Castings Ltd., (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2022 SCC OnLine NCLT 57114](#)

National Consumer Disputes Redressal Commission [14]

A.B. Motors (P) Ltd. v. Yogesh Jain, (Inder Jit Singh, Presiding Member and Sudhir Kumar Jain, Member), [2026 SCC OnLine NCDRC 57](#)

Ajay Plastic Industries v. United India Insurance Co. Ltd., (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 56](#)

Bimala Garodia v. Greentech IT City (P) Ltd., (Sudip Ahluwalia, Presiding Member and Inder Jit Singh, Member), [2026 SCC OnLine NCDRC 61](#)

Disputes Redressal Commission v. State of U.P., (Sudip Ahluwalia, Presiding Member and Sadhna Shanker, Member), [2026 SCC OnLine NCDRC 64](#)

H.M. Krishna Reddy v. H.M. Basamma, (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 65](#)

ICICI Prudential Life Insurance Co. Ltd. v. Sharmelee Rastogi, (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 62](#)

Meeruth Development Authority v. Farhat Shah, (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 58](#)

Nurture Work Space Solutions India LLP v. Bagga Luxury Motorcars LLP, (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 54](#)

Pankaj Sinha v. HDFC Bank, (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 53](#)

Rabindra Prasad Sah v. Apollo Multispeciality Hospital Ltd., (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 59](#)

Sudesh v. LIC, (J. Rajendra, Presiding Member and Anoop Kumar Mendiratta, Member), [2026 SCC OnLine NCDRC 66](#)

Sunder Yadav v. Oriental Ins. Co. Ltd., (A.P. Sahi, President and Bharatkumar Pandya, Member), [2026 SCC OnLine NCDRC 63](#)

Swatantra Bala Sahni v. DLF Home Developers Ltd., (Inder Jit Singh, Presiding Member and Sudhir Kumar Jain, Member), [2026 SCC OnLine NCDRC 55](#)

Vijaya Health Centre v. K. Karibeeran, (A.P. Sahi, President and Bharatkumar Pandya, Member),
[2026 SCC OnLine NCDRC 60](#)

National Green Tribunal [21]

Aditya Chaudhary v. State of W.B., (Arun Kumar Tyagi, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 181](#)

Ajad Kuraishi v. Central Pollution Control Board, (Prakash Shrivastava, Chairperson and Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 185](#)

Ajay Srivastava v. State of Haryana, (Prakash Shrivastava, Chairperson, Dr A. Senthil Vel, Expert Member and Dr Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 186](#)

Arun Tiwari v. State of U.P., (Prakash Shrivastava, Chairperson and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 188](#)

Banshidhar Bhol v. State of Odisha, (Dinesh Kumar Singh, Member (Judicial) and Ishwar Singh, Expert Member), [2026 SCC OnLine NGT 191](#)

Chandraprakash M. Tiwari v. Union of India, (Prakash Shrivastava, Chairperson and Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 184](#)

Chittaranjan Mahanta v. Union of India, (Arun Kumar Tyagi, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 179](#)

DACC International (P) Ltd. v. Commission for Air Quality Management, (Prakash Shrivastava, Chairperson, Dr A. Senthil Vel, Expert Member and Dr Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 172](#)

Dhiraj Kumar Jha v. State of W.B., (Arun Kumar Tyagi, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 177](#)

Frick India Ltd. v. National Capital Region & Adjoining Areas, (Prakash Shrivastava, Chairperson and Dr Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 173](#)

Gram Panchayat Galhri v. Union of India, (Prakash Shrivastava, Chairperson and Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 174](#)

Jitendra Nishad v. State of U.P., (Arun Kumar Tyagi, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 190](#)

Kespya Environment Management (P) Ltd. v. State of Assam, (Dinesh Kumar Singh, Member (Judicial) and Ishwar Singh, Expert Member), [2026 SCC OnLine NGT 192](#)

Marita Pradhan v. State of W.B., (Arun Kumar Tyagi, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 183](#)

Pankaj Yadav v. State of Haryana, (Prakash Shrivastava, Chairperson and Dr Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 189](#)

Rohit Choudhury v. State of Assam, (Arun Kumar Tyagi, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 180](#)

Sanjib Dhal v. State of Odisha, (Dinesh Kumar Singh, Member (Judicial) and Sujit Kumar Bajpayee, Expert Member), [2026 SCC OnLine NGT 178](#)

Shailesh Singh v. Central Pollution Control Board, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 176](#)

Sudhakar Rout v. State of Odisha, (Dinesh Kumar Singh, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 175](#)

Times of India v. State (NCT of Delhi), (Prakash Shrivastava, Chairperson, Dr A. Senthil Vel, Expert Member and Dr Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 187](#)

Uttam Singh v. State of U.P., (Arun Kumar Tyagi, Member (Judicial) and A. Senthil Vel, Expert Member), [2026 SCC OnLine NGT 182](#)

Securities Appellate Tribunal [80]

3A Capital Services Ltd. v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 606](#)

A.K. Agarwal v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 667](#)

Anil Gangaram Vijan v. Member & Settlement Guarantee Fund Committee, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 590](#)

Anoop Singh Tomar v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 603](#)

Anurag Dalmia v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 639](#)

Arpan Gupta v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 641](#)

Arun Khurana v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 607](#)

Arun Panchariya v. SEBI, (P.S. **Dinesh Kumar**, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 610](#)

Arun Panchariya v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 644](#)

Arvind Babulal Goyal v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 628](#)

Arvind Kumar Mishra v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 609](#)

Arvind Nandagopal v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 608](#)

Ashlar Commodities (P) Ltd. v. SEBI, (P.S. **Dinesh Kumar**, Presiding Officer and Meera Swarup, Member (Technical) and Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 617](#)

Ashok Kumar Joshi v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 638](#)

Bharosa Technoserve (P) Ltd. v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 584](#)

Bhavin Shah v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 622](#)

Bhim Singh Chaudhary v. SEBI, (P.S. Dinesh Kumar, Presiding Officer and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 595](#)

- Bhoovan Singh Appellants v. SEBI*, (P.S. **Dinesh Kumar**, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 597](#)
- Catalyst Trusteeship Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 627](#)
- Cerebra Integrated Technologies Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 630](#)
- Deepesh Jain v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 614](#)
- Dhanpal Gandhi v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 662](#)
- Dilip Doshi v. SEBI*, (P.S. **Dinesh Kumar**, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 594](#)
- Dynamic Equities (P) Ltd. v. Multi Commodity Exchange of India Ltd.*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 625](#)
- Elara India Opportunities Fund Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 589](#)
- Falgun Makwana v. Registrar*, (P.S. Dinesh Kumar, Presiding Officer), [2025 SCC OnLine SAT 604](#)
- First Overseas Capital Ltd. v. SEBI*, (P.S. **Dinesh Kumar**, Presiding Officer and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 620](#)
- Gaurav Gupta v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 657](#)
- Geetha Murugesan v. Member & Core Settlement Guarantee Fund Committee*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 600](#)
- GKN Securities v. National Stock Exchange of India Ltd.*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 635](#)
- GRD Securities Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 655](#)
- Harish Chand Jain v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 613](#)
- Hexa Tradex Ltd. v. SEBI*, (P.S. **Dinesh Kumar**, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 593](#)
- Highbrow Market Research (P) Ltd. v. SEBI*, (Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 629](#)
- India Infraspac Ltd. v. BSE Ltd.*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 647](#)
- Jadhav Vamshi v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 651](#)

- Jalaj Agarwal v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 658](#)
- Jalaj Agrawal v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 596](#)
- Janakiram Ajjarapu v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 659](#)
- Kanhya Trading Co. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 601](#)
- Kavita Shah v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 652](#)
- Khelo MCX Research Services v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 666](#)
- Kirloskar Oil Engines Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 602](#)
- Kokila Dipak Desai v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 581](#)
- Kollenmareth Ooman Isaac v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 656](#)
- Krunal Chavda v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 632](#)
- Lokesh Kumar Shah v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 633](#)
- Madhav Tiwari v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 664](#)
- Manish Goel v. SEBI*, (**P.S. Dinesh Kumar**, Presiding Officer and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 621](#)
- Manish Goel v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 670](#)
- Mohan Kumar Mittal v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 645](#)
- Monetary Solution v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 618](#)
- Nalwa Sons Investments Ltd. v. SEBI*, (**P.S. Dinesh Kumar**, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 612](#)
- Narendra Kumar v. SEBI*, (**P.S. Dinesh Kumar**, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 615](#)
- Naresh P. Shah v. National Stock Exchange of India Ltd.*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 598](#)

- Naresh P. Shah v. National Stock Exchange of India Ltd.*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 637](#)
- Neha Agarwal v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 624](#)
- Omprakash Basantlal Goekna v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 623](#)
- Prabhudas Lilladher (P) Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 616](#)
- Pratibhuti Vinihit Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 643](#)
- Proficient Commodities (P) Ltd. v. SEBI*, (P.S. **Dinesh Kumar**, Presiding Officer and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 619](#)
- R.K. Global Commodity v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 661](#)
- Rahul Rao Padamati v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 650](#)
- Ramesh Kumar Shah v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 654](#)
- Renuka Aggarwal v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 649](#)
- Rohit Salgaocar v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 626](#)
- Sadhna Bio Oils (P) Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 640](#)
- Saurabh Madhusudhan Patel v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 669](#)
- Securities & Exchange Board of India v. Arvind Babulal Goyal*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 646](#)
- Shreedhar Yellaiah Kodam v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 636](#)
- Subhash Agarwal v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 634](#)
- Suresh Rathi Commodities (P) Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 660](#)
- Suresh Venkatachari v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 665](#)

- TIL Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 653](#)
- Vijay Sureshbhai Udhani v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 631](#)
- Vikas Garg v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 668](#)
- Vikram Vasudev Rajani v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 605](#)
- Vinod Kumar Bansal Ficus Securities (P) Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 663](#)
- Viresh Joshi v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 648](#)
- Vistaar Capital Advisors Ltd. v. SEBI*, (P.S. Dinesh Kumar, Presiding Officer and Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 642](#)

Securities and Exchange Board of India [56]

- Abinash Mahapatra v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 112](#)
- Akash, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 94](#)
- Amit Jain, In re*, (Amit Kapoor, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 87](#)
- Amit Kumar Singhl, In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 278](#)
- Anagha C., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 105](#)
- Anand Rathi Share & Stock Brokers Ltd., In re*, (Amit Kapoor, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 88](#)
- Anita Jhahharia, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 95](#)
- Anju Agarwal, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 89](#)
- Anonymous v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 113](#)
- Anupama Agarwal, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 86](#)
- Arani Guha v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 118](#)
- Arvind Babulal Goyal, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 113](#)
- Ashlar Securities (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 114](#)
- ATS Share Brokers (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 115](#)
- Baljinder Kaur v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 121](#)
- Bhagat Ram Agarwal, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 121](#)
- DMI Capital (P) Ltd., In re*, (Sudeep Mishra, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 102](#)
- First Global Stockbroking (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 116](#)

- Galaxy Mercantiles (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 90](#)
- Ganganagar Commodity Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 110](#)
- Growth Securities (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 117](#)
- HKC Techind (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 93](#)
- IM+ Capital Ltd., In re*, (Sudeep Mishra, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 98](#)
- ITI Securities Broking Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 112](#)
- Janak Shankarlal Keshriya v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 117](#)
- Juneja Ranjitsingh, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 120](#)
- Krishnadas K.S. v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 114](#)
- Lal Kamleshbhai N., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 92](#)
- Maa Mahamaya Rolling Mill (P) Ltd., In re*, (Amit Kapoor, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 99](#)
- Madhu Gupta, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 104](#)
- Mange Lal Agarwal, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 123](#)
- Meena Kumari v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 120](#)
- Nagarjuna Fertilizers & Chemicals Ltd., In re*, (Sudeep Mishra, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 91](#)
- Northeast Broking Services Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 111](#)
- Par Drugs & Chemicals Ltd., In re*, (Kamlesh Chandra Varshney, Whole Time Member), [2026 SCC OnLine SEBI-OCM 15](#)
- Parivesh Shukla v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 111](#)
- Pawan Kumar Agarwal, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 119](#)
- Pawan Kumar Pathak v. CPIO*, (Mumbai Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 116](#)
- Pentad Securities (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 106](#)
- R.B. Balan v. CPIO*, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 119](#)
- R.K. Stockholding (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 107](#)
- Rahul Fiscal & Credit Co. (P) Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 103](#)
- Rajeev Chandak, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 122](#)
- Ramesh Kunhikannan, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-SO 16](#)
- Rashmi Chandak, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 125](#)
- Ratan Kumar Sikaria HUF, In re*, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 96](#)

Ravindra Kumar Gupta, In re, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 124](#)
Rekha M. Agarwal, In re, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 118](#)
RTI Baba v. CPIO, (Ruchi Chojer, Appellate Authority), [2026 SCC OnLine SEBI-RTI AA 115](#)
Rukmani Devi Poddar, In re, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 97](#)
Samco Securities Ltd., In re, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 108](#)
Sanjay Kumar, In re, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 101](#)
SBICAP Trustee Co. Ltd., In re, (Sudeep Mishra, Adjudicating Officer), [2026 SCC OnLine SEBI-SO 17](#)
Shanti Bhutra, In re, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 100](#)
Shri Parasram Holdings (P) Ltd., In re, (Jai Sebastian, Adjudicating Officer), [2026 SCC OnLine SEBI-AO 109](#)
Tinna Rubber & Infrastructure Ltd. v. Sekhri Family Annuity Trust, (Kamlesh C. Varshney, Whole Time Member), [2026 SCC OnLine SEBI-OCM 14](#)

Telecom Disputes Settlement and Appellate Tribunal [69]

Act Digital Home Entertainment (P) Ltd. v. Anjaneya Star Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 496](#)
Act Digital Home Entertainment (P) Ltd. v. Sri. Lakshmi Narasimha Cable Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 519](#)
Aircel Ltd. v. Bharti Airtel Ltd., (Dr Sanjeev Banzal, Member), [2026 SCC OnLine TDSAT 543](#)
Cinema 24×7 (P) Ltd. v. Asianet Satellite Communication Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 527](#)
Culver Max Entertainment (P) Ltd. v. Welworth Software (P) Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 534](#)
Ddc Catv Network (P) Ltd. v. Shop Cj Network (P) Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 479](#)
Den Enjoy Cable Networks (P) Ltd. v. Shanu Cable Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 492](#)
Den Network Ltd. v. Sahara India TV Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 476](#)
Den Network Ltd. v. Shiv Shakti Cable Network, [2026 SCC OnLine TDSAT 512](#)
Den Networks Ltd. v. Abel Cable Vision, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 518](#)
DEN Networks Ltd. v. Bacchu Cable Network, (Ram Krishana Gautam, Member), [2026 SCC OnLine TDSAT 480](#)
Den Networks Ltd. v. Kirthi Cable Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 528](#)
Discovery Communication India v. E-infrastructure & Entertainment India (P) Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 535](#)
Fastway Trasmision (P) Ltd. v. Cable TV Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 481](#)

- Fastway Trasmission (P) Ltd. v. Minnat Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 482](#)
- Fastway Trasmission (P) Ltd. v. Sethi Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 483](#)
- Gemini Tv Distribution Services (P) Ltd. v. Scv Sky Vision*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 523](#)
- GTPL Broadband (P) Ltd. v. Telecom Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Sanjeev Banzal, Member), [2026 SCC OnLine TDSAT 541](#)
- Gtpl Hathway Ltd. v. Thalopathy Cables*, (Dr Sanjeev Banzal, Member), [2026 SCC OnLine TDSAT 499](#)
- Hathway Cable & Datacom Ltd. v. Pragya Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 531](#)
- Hathway Digital (P) Ltd. v. Adhishakthi Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 478](#)
- Hathway Digital Ltd. v. AV Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 516](#)
- Hinduja Global Solutions Ltd. v. Amutha Raj*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 525](#)
- Hinduja Global Solutions Ltd. v. Manojkumar Virendrakumar Padhiyar*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 503](#)
- Hinduja Global Solutions Ltd. v. Patel Naresh Kumar Ambalal*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 505](#)
- Hinduja Global Solutions Ltd. v. Sahara India Tv Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 497](#)
- India Cast Media Distribution (P) Ltd. v. Sanny Digital Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 521](#)
- India Cast Media Distribution (P) Ltd. v. World View Broadband (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 522](#)
- Indusind Bank Ltd. v. Connectwell Industries (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 538](#)
- Indusind Bank Ltd. v. Indira Sharma*, (Dr Sanjeev Banzal, Member), [2026 SCC OnLine TDSAT 529](#)
- Indusind Media & Communications Ltd. v. Munna Cable Services*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 533](#)
- Indusind Media & Communications Ltd. v. Shivji N. Sawant*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 539](#)
- Indusind Media & Communications Ltd. v. Vinod Somnath Gupta*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 532](#)
- Jiostar India (P) Ltd. v. Gtpl Chelikam Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 509](#)
- Jiostar India (P) Ltd. v. Welworth Software (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 530](#)
- Nxt Digital Ltd. v. Sai Baba Cable Vision*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 488](#)

- Nxt Digital Ltd. v. V.m. Bhat*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 517](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 485](#)
- Prasar Bharti v. Renderlive Films & Entertainment (P) Ltd.*, (Dr Sanjeev Banzal, Member), [2026 SCC OnLine TDSAT 502](#)
- Siti Cable Network Ltd. v. Hooda Cable*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 514](#)
- Siti Network Ltd. v. Manish Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 494](#)
- Siti Network Ltd. v. N.s Cable Tv*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 495](#)
- Siti Network Ltd. v. New Star Cable Communication*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 510](#)
- Siti Network Ltd. v. Om Sai Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 511](#)
- Siti Networks Ltd. v. Direct News (P) Ltd.*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 526](#)
- Siti Networks Ltd. v. Lamba Networks*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 508](#)
- Siti Networks Ltd. v. Mahendra Dish Centre*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 493](#)
- Siti Networks Ltd. v. Om Cable Tv Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 504](#)
- Siti Networks Ltd. v. Ramesh Digital Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 498](#)
- Siti Networks Ltd. v. Rao Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 489](#)
- Siti Networks Ltd. v. Sachin Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 486](#)
- Siti Networks Ltd. v. Satya Cable Tv Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 501](#)
- Siti Networks Ltd. v. Sri. Shaneshwara Swamy Cable Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 515](#)
- Siti Networks Ltd. v. Suresh Video Network*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 484](#)
- Siti Networks Ltd. v. Vasu Communications*, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 500](#)
- Sky Media v. Zee Entertainment Enterprises Ltd.*, [2026 SCC OnLine TDSAT 487](#)
- Star India (P) Ltd. v. Aftab Cable Vision*, [2026 SCC OnLine TDSAT 491](#)
- Star India (P) Ltd. v. Asian World Cable Network*, [2026 SCC OnLine TDSAT 524](#)
- Star India Ltd. v. Akash Tori Infocom Service (P) Ltd.*, [2026 SCC OnLine TDSAT 490](#)
- Sun Distribution Services (P) Ltd. v. Multicity Digital Consortium (P) Ltd.*, [2026 SCC OnLine TDSAT 520](#)
- Swiftmail Communications Ltd. v. Jmd Intercom Solution (P) ltd.*, [2026 SCC OnLine TDSAT 542](#)

Tata Communications Ltd. v. Net-raj Technology (P) ltd., (Dr Sanjeev Banzal, Member), [2026 SCC OnLine TDSAT 544](#)

Technobile System (P) Ltd. v. Indiacast Media Distribution (P) Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 477](#)

Ucn Cable Network (P) Ltd. v. Broadcast Initiatives Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 506](#)

Ucn Cable Network (P) Ltd. v. Mi Marathi Media Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 507](#)

Venkata Sai Entertainment (P) Ltd. v. Bhimavaram Community Cable Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 536](#)

Venkata Sai Entertainment (P) Ltd. v. Bhimavaram Community Cable Network, (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 537](#)

Videocon D2h Ltd. v. Culver Max Entertainment (P) Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 540](#)

Zee Entertainment Enterprise Ltd. v. Sanny Digital Communication (P) Ltd., (Ram Krishna Gautam, Member), [2026 SCC OnLine TDSAT 513](#)

High Court of the Republic of Singapore [1]

DSQ v. DSR, (Andre Maniam, J.), [2026 SCC OnLine SGHC 1](#)

United States Court of Appeals [1]

Cox Communications, Inc. v. Sony Music Entertainment, (John G. Roberts, Jr., C.J. and Clarence Thomas, Samuel A. Alito, Jr., Sonia Sotomayor, Elena Kagan, Neil M. Gorsuch, Brett M. Kavanaugh, Amy Coney Barrett and Ketanji Brown Jackson, JJ.), [2026 SCC OnLine US CA 4C 1](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

